## [श्री रामानन्द यादव]

इंस्ट्क्शन बिहार सरकार को दे कि कांस्ठीट्यू-शन के द्वारा संविधान में जो पिछड़ी जातियों के संरक्षण की बात है उसको वह जल्दी से जल्दी लागू करे। इसको सुप्रीम कोर्ट ने म्रपनी रूलिंग में जायज बताया है। इस ब्रारक्षण के खिलाफ लोगों ने केस भी किया सुप्रीम कोर्ट में ग्रौर सुप्रीम कोर्ट के एक जज ने इसको सही बताया था। मैं कहना चाहता हूं कि जनता पार्टी के मैनीफेस्टो में भी जो ग्रारक्षण देने की बात कही गयी है उसको वह पूरा करे । मैं सरकार से यह अनुरोध करूंगा कि वह किसी भी तरह इस तरह के म्रांदोलनों के फेर में न पड़कर श्रारक्षण को जल्दी से जल्दी इम्प्लीमेंट करे। यही मेरी मांग है ग्रौर दूसरी बात यह है कि इस तरह के जो पीसफुल प्रदर्शन करने वाले लोग है, जो पार्टियां है जिनके नोग सर्विसेज में नहीं हैं उन निहत्थों पर इस तरह से लाठियों ग्रौर डंडों से प्रहार करना श्रांदोलन कूचलना नहीं है बल्कि यह जन श्रांदोलन ऐसा है जिसके बल से सरकार को यह ताकत होती है कि वह जनता के उपयोग के जो काम हैं उसको करे। इस प्रकार के प्रदर्शन जो जनता सरकार के कामों में होते हैं उस मदद को सरकार को लेना चाहिए।

SHRI PIARE LALL KUREEL URF PIARE LALL TALIB (Uttar Pradesh): Mr. Deputy Chairman, Sir, kindly give me only two minutes.

श्री उपसभापति : किस बात पर बोलना चाहेंगे ?

श्री प्यारे लाल कुरील उर्फ प्यारे लाल तालिब: रिजर्वेशन के मसले पर।

श्री उपसभापित : रिजर्वेशन पर बहस नहीं हो रही है।

श्री प्यारे लाल कुरील उर्फ प्यारे लाल तालिब : चंद बातें कहना चाहता हूं। (Interruptions)

SHRI L. R. NAIK (Karnataka): Give me one minute, Sir.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (DR. RAM-KRIPAL SINHA): Are you going to create a new precedent, Sir.

श्री उपसभापति: श्रव बहस नहीं होगी। सदन की कार्यवाही 2 बजे तक के लिए स्थगित की जाती है।

The House adjourned for lunch at six minutes past one of the clock.

The House reassembled after lunch at six minutes past two of the clock, Mr. Deputy Chairman, in the Chair.

# THE BUDGET (GENERAL) 1978.79 GENERAL DISCUSSION—Contd.

P. RAMAMURTI (Tamil Mr. Nadu): Deputy Chairman, far as this Budget  $a_s$ concerned, quite apart from the Opposition side, people on Members of the Janata even the in their private party meet-Party have expressed their extreme dissatisfaction with the proposals. I am sure if a free vote is taken in this House the Budget will be thrown out by this House. This is the actual position. Now, I want to judge this Budget on the basis of what the Government of India itself had said in its Economic Survey in the concluding paragraph of Chapter I. It says:

"To sum up, while there is sufficient cause for satisfaction in the performance of the economy in the current year, the shortfalls in the production of commodities like edible oils, pulses and cotton, the low rate of increase in industrial production, the increased liquidity in the economy, the sluggishness in industrial investment and the accumulation of reserves are matters for concern. The emphasis of policy will therefore, have to be on increasing the output of these commodities,

providing incentives for larger investment in industry and formulating an overall stategy of growth which will utilise the increasing foreign exchange reserves."

This is what the Eco lomic Survey has stated. I want to judge the Budget whether any of these objectives which they have stated a e likely to be achieved.

Sir, yesterday a number of my friends from this s de belonging to Parties were both the Congress thundering against this Budget. While I was hearing them was just laughing within myself, wish some wisdom had come to them earlier. I do not know if wisdom has come to them even today. I wan to judge the Janata Party's Budget on the basis of the promises that the Janata Party had made on the eve of the elections. It is no use for then to go on saying that they have been left with the legacy of a very bad and shaftered economy. All these things are known to the world and not ody expects that Government within months would be able to put the economy on even keel The common people and we also want to know the direction in which the economy is going, whether at all there is any hope today that the difficulties from which this country is suffering are likely to be removed in the forseeable future with the polic es that they are adopting. My charge is that the same policies that were adopting by the Congress Party before are being adopted even now by the Janata Party. There is absclutely no change whatsoever in that direction. Why is it that our economy today is what it is today? Why is it that our economy today is in shambles after thirty years of independence? The Congress Party. when it came to power on the crest of the wave of the people's struggle, it promised so many things and adopted the slogan of socialism. Now every one has adopted the slogan of socialism. I do not want socialism now .-- I want to make

it very clear. It will be surprising for many people in this House to know that ours is the only party which openly declares that we do not want socialism today. We do not want socialism today. Our charge is that as far as this country's economic development at this stage is concerned, the way in which the Congress Party had developed it all these years has led to concentration wealth on the top and increasing poverty for the people on the other, what are the three or four pillars? The main pillars of the development strategy of the Congress Party all these years has been: (1) Finding resources by increased taxation on commodities used by the common people. (2) Deficit financing. Deficit financing means transferring the wealth of the country created by the common people of this country, from the poorer sections to the upper strata. This is one method in the capitalist society where the wealth created by the common people is transferred from the hands of the poorer sections to the richer strata. This is the second method. The third method increasing dependence upon foreign aid. It is these methods which the Congress Party has been using all these years that brought this country to a situation where wealth had gone on accumulating at one end in the hands of the big monopolists and in the hands of their hangers-on, and also in the hands of the richer landlords in the villages and making the people poorer and poorer. This has been the continuous strategy of the Congress Party. Now my point is: Does the Janata Party Budget. which you have presented today, deviate an inch from this basic strategy that has been adopted by the Congress Party all these years? We are told that the economy is develop-Years ago we were told by Pandit Jawaharlal Nehru, at the end of the second Five-Year Plan, that the economy of this country was at the take off stage. It has been taking off and off. In reality it is running backwards instead of going forwards, let alone taking off the ground. And

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toady also we are promised that the economic situation next year will be extremely beautiful, extremely good. All these things do not help us. The main question is, when you say that the progress of the economy has been fairly good. I want to judge it not from the point of view whether industrial producition in a certain industry has increased or decreased but from the point of view of the common people of this country-how far the people of this country have benefited, how far their poverty has increased or lessened and how far their comomn consumption needs have been met or not met. This is the main consideration when we talk of the economy of the country. Otherwise, what does it matter if some big people get a huge amount of profit? How does it matter to the common people? It is from that point of view that I want to judge this Budget. And here are the figures given in the statistical talks of the Economic Survey. What does it show?

It shows that the net availability of cereals and pulses in the year 1977-78 was 438.7 grammes as against 457.9 grammes. The year before the net availability of cereals and pulses declined by 19.2 grammes per head per day. Therefore the common people cannot get their basic necessities of cereals. Take cotton cloth. It was 15.2 metres per head in the peak period during 1964-65 and it declined to 11.4 metres in 1976-77. That means that during the Decade of Progress. the cloth consumption of the pepole of country decreased from 15.2 metres to 11.4 metres. What happened last year? Last year, i.e. in 1977 according to the Economic Survey, cloth production in this country has declined over the total cloth production in the previous year. Therefore, if you take into consideration the increase in population of about 2 per cent and also the decline in production of cloth, it means the net availability of cloth for the people of this country has declined from 11.2

metres per year further down-I do not know how much. Actually, the statistics are not available Therefore, it is from this point of view that I want to see the performance of the Janata Government. Are they thinking in terms of how to improve this condition? What does the Budget say? What is the strategy of this Budget? It is deficit financing of Rs. one thousand odd crores. Of course, it has concealed something. It going to be more. An unprecedented deficit financing of more than Rs. 1000 crores! Again, there is tremendous increase in commodity taxation and foreign aid. Here are the figures given. In July, 1977, the Aid India Club pledged an aid to India which is about 623 million US \$ more than 1976-77. Therefore, what it was in what is the difference in the strategy of the Congress Party and the Janata Party? What is the difference with regard to the strategy for economic development between the Congress Government and this Government? It is the same policy of dependence on foreign aid. With a vengeance there is an increase in foreign aid. Why should you require so many millions of dollars more of the United States and the World Bank aid? We know what foreign aid means. This particular foreign aid has been a stratagem, a particular weapon means of which these imperialists who have lost their political bower in the newly developing countries are imposing what we call neo-colonialism on these countries.

1978-1979—General

Discussion

Therefore, as far as resources mobilisation is concerned, there is an increase in dependence on foreign aid. Again there is deficit financing and dependence upon increased taxation on the commodities used by all the common people. I do not want to go into details because everybody has talked about these things. And yet Statistics Department gives out that there will be only an increase of 0.8 per cent in prices, and all that. Go to the bazar and find out how much increase in price is there. The

taxi drivers, the ricksaw-pullers and all other people are cursing the Government. This has been their reaction as sooon as this Budget was announced. What is the remedy? Why is it that he industry in this country is in ; state of sluggishness. Here is an answer by your own Economic Survey. What does it say? I quote::

"The lack of demand is due to different causes for different indus-In cotton textiles...." (which is the most common commodity need d by the common people) . . . 'it seems to be . .. ." (these are the wonderful economics; they cannot precisely say what it is due to)...." due to high prices of cloth and the lack of growth in the real incomes of urban consumers, both working and non-working class..."

The last impounded Rs. 1500 crores of DA to lesser the incomes of the working and the non-working class. To continue with the Economic Survey, what does it further say?

"Rural consumption of cloth does seem to have increased adequately in spite of increases in incomes..."

Why is it that despite an increase in income in the rural sector there has not been an ircreased demand for cloth? It is for the obvious reason that the increased wealth in income in the rural are is has gone into the hands of a particular section, a small section of landlor is and other hangerson and the common people, the poor peasants, the agricultural labourers who form the vast majority of the people, have been further impoverished. Cloth cons imption can increase in the urban section only if the purchasing power of the working class and the non-working class increases. the purchasing power having gone down, clotl. does not find market. This is what they themselves say. Then they say:

"So far as consumer goods industries are concerned investment does not seem to take place because demand is not rising fast enough."

1978-1979—General

Discussion

How can demand rise fast enough in these conditions? And then they say:

to be due to the "This seems fact that the demand for such goods comes from a small segment of society which is not growing sufficiently rapidly for a variety reasons"

This refers not to the cotton cloth. the cloth used by the common people. This refers to goods like air-conditioners, televisions and all those things. The demand for them also does not go up because the number of the people who can purchase these things does not grow. How can it grow? Their market is dependent upon a tiny sector. Their industrial growth is dependent upon small tiny segment of the population. As far as the common people are concerned, they have no place in it. Therefore, they say:

"But further growth seems to have been limited because demand from other segments of the economy is not increasing as incomes have not grown fast enough and prices have risen sharply. Therefore, the need for incomes in these other sectors to grow is urgent if demand is to increase and lead to more investment"

The diagnosis is there. The disease has been diagnosed. The disease is that the vast majority of the people have no purchasing power. In the absence of the purchasing power by the vast majority of the people the industries are bound to be stagnant. There is going to be further and further s'agnation. What are the policies of the Government today? Do the policies show a way out? Does the Government follow a different poilcy having diagnosed the disease? What is it that they are doing today in order to see that the pur-

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chasing power of the common people, the working class, the wage earners the agricultural labourers, the poor peasants and other sections is increased? What are the measures that they have formulated here for the purpose of increasing their purchasing power? This is the main question, Sir. It is on this basis that the whole budget has got to be judged.

## Then they say:

"In such a situation the role of exports of manufactures in sustaining domestic production is well worth noting. In many industries such as textiles, engineering, steel, leather manufactures, exports have accounted for a substantial volume of production. In the absence of such a market the viability of these industries would have been serious-· ly affected."

Therefore, the viability of the existing industries is dependent upon the export market, the export market which we are sustaining by a subsidy of nearly Rs. 400 crores. That means that our cloth, the cloth produced in this country, is not for the consumption of the common people of this country but for the people of the richer nations like the Americans and the British. The common people of this country have got to subsidize the cloth consumption of those people. This is the kind of economy which we are having today. This kind of economy was developed by the previous Government and the same thing is today being repeated. Is there a departure from this policy? That is the basic question which I want to ask. So long as a departure does not take place, what is the use? Well, the previous Government has bequeathed a shattered economy. Nobody denies it. And we expected you to make a drastic change in the direction of the economic improvement of the country. But, where is that drastic change? Once again there is the same kind of raising the finances. What are the resources in this country?

Ours is the richest country in the world as far as the natural resources are concerned. As far as the labour power is concerned we are not able to utilise it. And why are we not able to utilise the labour power? This is the major question which we have to face today.

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Discussion

As a matter of fact, the Economic Survey points out that the private savings have been 2 per cent more than the investment. Why? Where is the question of lack of resources? Why do they not come and invest the 2 per cent more savings? Yet you are talking of further savings. Where is the possibility of savings by the common people? Therefore, am judging this thing from that point of view and it is from that point of view that I want to point out that given this situation, there is going to be not only inflation but also stagnation. This Budget is going to lead to further stagnation. During the last two years more than 500 factories in this country were closed. More than half a million workers were thrown out of employment during the period of Emergency because of stagnation. And today that stagnation continues. Because you are going to follow the same policies, you are going to have not only inflation but also stagnation. What is called 'stagflation' by the American and European economists is now going to come to this country at the end of this Budget. And I warn this Government you will not be able to get out of it so long as you follow these policies.

Then they say, "As far as the rural sector is concerned, we are now very much interested in increasing employment and, therefore, we are developing, we are encouraging the smallscale industries, rural industries. handloom industries and all sorts of things". I want to point out that in an undeveloped country or a developing country like ours, we do require these small-scale industries and all these things as a transitory measure. But it cannot be a permanent measure.

As a transitional measure, we do require protection for these things. But ultimately we have to become a modern country, and in order to become a modern country, the highest technology has got to be developed in the country. That is quite all right. But then, we also k low that the smallscale industries are not able to compete with the giants. What are the rural industries you are going create? Who is going to be purcha-Who will purchase all those goods? As far as the richer sections of the villages are concerned, in whose hands money is oncentrated, they will go in for soplisticated goods not for these hand-made goods. And as far as the poorer sections of the people are concerned, they are already not able to buy the other goods; and these goods they will never be able to buy. Therefore, what is the use of talking of building rural industries and all that in tle absence of the basic question that in order to tackle rural poverty, you have got to abolish altogether, without compensation, all the debts owed by the common people, owed by the peasants and agricultural labourers? Completely abolish them. Free them from the debt bondage, on the one hand and, on the other, break up the land holdings of these big people and distribute them to the common people, to the landless people and also assure a need-based minimum wage for the poor agricullabourer. Vithout all these things, what is the use of saying that you are going to reduce the disparities in income between the higher sections and the lower sections? You appointed that wonderful Bhoothalingam Committee, that gentleman...

SHRI N. H. KUMBHARE (Maharashtra): Why don't you do it in West Bengal?

SHRI P. RAMAMURTI: We are doing it within the framework of your Constitution. You should understand that. You should understand that when we want to do it the Constitution comes in our way. That is why

we want to change the Constitution. You do not give us the powers. The Constitution stands in the way. We cannot abolish all that without compensation because the Constitution comes in the way. You have got to come to the Centre. That is the main question. For everything we have got to come to the Centre. That is why we want more powers for the States. We are doing whatever can within the framework of our Constitution. We have begun serious attempt to find out benami lands. Every attempt is being made, with the help of the peasants, to find out benami lands, take possession of them and distribute them to the peasants. Don't talk of what we are doing in West Bengal. You cannot do such things.

SHRI YOGENDRA MAKWANA (Gujarat): Your partner has promised the people to abolish the right to property. Request them to do it.

SHRI P. RAMAMURTI: We can all join together on that, don't bother. I have no hesitation in joining any party on these questions. I want to assure you that on a democratic issue, I have no hesitation in joining any party which supports the democratic issue. I stand on principle, let me make it clear.

Therefore, Sir, from this point of view, when the price of every commodity is going to rise, these policies will again lead to concentration of wealth in the hands of the topmost sections. The same thing is going to happen again. Therefore, instead of leading to a lessening of disparities as promised in the Janata Party's Election Manifesto it is again going to lead to concentration of wealth in the hands of the top sections of the people.

This is the first basic question. Now, I want to ask them: when the maneater is there, when the maneater has been let lose long ago and the maneater has become strong—when I talk

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of maneater, Ι talk of the sharks in the market, talk  $\mathbf{of}$ the big monopolists-when those maneaters are there, how can these small people thrive at all? These maneaters gobble up everybody. They eat everybody. In this society so long as you allow the maneaters do continue to exist, all talk of developing small-scale industries and all those things will end in smoke, because we know the concessions that are given for the purpose of developing certain rural industries are also being globbled up by these big monoply houses, these maneaters. This is the actual position. So long as these maneaters last, even the public sector undertakings are always under duress; they cannot function properly because they bribe them; they give them contracts, they get money; the officers get corrupted. All these things happen. So long as these maneaters are there, corruption can never be put an end to, whoever might come into power. I say even if our party ccmes into power, so long as maneaters who are the breeders corruption, are there—the Tatas, the Birlas, the Mafatlals all these peopleit is not possible for any Government or for  $an_{\mathbf{v}}$ individual—even Mahatma Gandhi were alive even if God were there in the Governmentto put an end to this corruption. So long as these maneaters are there, no corruption can ever be put an end to. Even God would bribed. This is the actual position. Are you prepared to attack them? Are you prepared to root them out? When you are talking of lessening the disparities in incomes, what is the biggest disparity in incomes, what is the biggest disparity in income? Is the disparity in income between a clerk in the public sector and a peon somewhere else the biggest disparity in income in this country? The biggest disparity in income in this country is the disparity in income between the big monopolists and the ordinary people, the biggest disparity in income is between the landlords and the poor peasons and agricultural labourers. It is this disparity in income between these two classes which is the major kind of disparity in income. Are you prepared to attack that? If you are not prepared to attack that, then all this talk of reducing the disparities in incomes is just a shibboleth, just like the slogans given by Shrimati Indira Gandhi 'Garibi Hatao' and 'Bekari Hatao'. What is the difference between that and this? They are the same slogans but in different garbs. The people cannot live on slogans. This is the actual position.

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Then I will just come to two or three concrete things, because I have not got much time. You talk of helping small-scale industries....

SHRI KALP NATH RAI (Uttar Pradesh): Nothing has been done.

SHRI P. RAMAMURTI: I quite agree with you. What is it you are doing? Here is the Finance Minister who has said....

श्री कल्पानाथ राय: कहां फाइनेंस मिनिस्टर हैं ?

SHRI P. RAMAMURTI: I am not talking of his presence here in the House. When I talk of the Finance Minister, I talk of the Finance Minister in the Government. I am not talking of his presence in this House.

श्री कल्प नाथ राधः कहां हैं?

SHRI P. RAMAMURTI: कुछ भी हो, कोई भी हो Whoever it be, it does not matter. Anyway, the important point is you have got accumulated so much foreign exchange. Over Rs. 4000 crores of foreign exchange has come. Now this accumulation of foreign exchange has become a headache you, instead of having big resources for economic development. The Congress Government between 1946 and 1950 squandered the foreign exchange resources, the sterling balances, that our country had accumulated. They squandered them to please tish Government while purchasing commodities. The Congress Government squandered the foreign exchange resources; they wasted them. What is the policy this Government is pursuing? Sudderly, a few months ago, polyester filament yarn allowed to be imported against the export earnings of any commodity. Now, is it a commod ty needed by the common people of this country? It was suddently allowed to be imported. Then what happene !? When I took it up with the Government of India saying, you are wasting this foreign exchange, they made some modifications. I do not wart to go into the history of that now. But the STC had imported it, and today there is a Government\_owned company manufacturing polyester filament yarn since the month of December called the 'Petrofil.' The breal even price of this product for petrofil is Rs. 135 per per kilogram. But the STC allots the polyester filament yan to the cotton mills when all along the policy has been that the mill-sector should not use this polyester filament yarn.

This had been reserved during the last 25 or 30 years for the art silk sector i.e. industries which are mostly nother small scale sector. Cotton nills had been allowed to use it only modified that they export their ntire products. Always these things have happened in the past. And tolay the Janata Party allows the coton mills to use it. Are you helping mall-scale industries by doing this or re you killing the existing industries?

The Petroleum M nistry pleaded with the Commerce Ministry that the rice at which they should sell it to nose people should not be less than is. 135]—which is the breakeven price f petrofils. They fixed the price. But he Commerce Ministry fixed the price to Rs. 120/—. Therefore, by importing his year and fixing it at Rs. 120]—, our reign exchange is being wasted. You he killing on the one hand the small-sale industries that are there and on he other you are also finishing the public sector undertaking of etrofils over which you have inves-

ted a sum of Rs. 60 crores. What is this policy? The Finance Minister comes here and says:

"I have only one proposal for upward modification of the customs tariff, not so much as a measure of raising revenue but as a measure of protection to Indian industry."

He says that the upward revision of tariff is not for raising any revenue, but as a measure of protection to Indian industries and, therefore, he says:

I propose to increase the import duty on polyester filament yarn from 120 per cent to 200 per cent ad valorem. This will yield about Rs. 6.4 crores in a year.

Maybe, the Petroleum Minister had convinced the Finance Minister that if the ad valorem duty is not raised and the price of the imported yarn is not made at least equivalent or little more than the price at which the Petrofil can sell it then that industry will collapse. What did the Chief Controller of Imports and Exports do? I do not know whether there is any cc-ordination between the various Ministries of this Government. Here is the Finance Minister who says that the local product needs protection for which he has made increase in the tariff and has increased the import duty by 80 per cent ad valorem which would work out to nearly Rs. 18/- a kilogram. Now, the Chief Controller of Imports and Exports meets the Minister. I know it because I was present on that day in the house of Shri Bahuguna And Shri Bahuguna says it should be fixed But the Chief Controlat Rs. 138/-. ler of Imports and Exports fixes it at Rs. 125/... What does this show? Are the Ministers working at cross purposes, I do not know. Or, I do not know whether the Chief Controller of Imports and Exports has completely sabotaged the policy that was decided by the Finance Minister and the Petroleum Minister? What is this kind of functioning? By this process

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whom are you protecting? Is it not the Cotton mill magnates that are being pampered. Or, is the Chief Controller of Imports and Exports in league with the textile mill-owners? When a particular policy has been deliberately placed before the Parlia. ment, how dare the Chief Controller of Imports and Exports fix the price at Rs. 125/-? What does it mean? It means that the loss caused thereby should be borne by the State Trading Corporation. They should bear What is this policy, I would like to know.

Now, take the question of handloom and handloom exports What is hap-The entire pening here? Andhra Pradesh, Kerala and Tamil Nadu where the bulk of handlooms located are now shouting against this. Now, what is it that has happened? There are two Export Promotion Councils. One is the Handloom Ex. port promotion Council and the other is the Textile Export Promotion Coun-The Textile Export Promotion cil. Council consists  $entirel_{\mathbf{V}}$  of mill-owners and they look after the the mills. But interests of the export of the entire cloth, the guidelines, etc. are entrusted the Textile Export Promotion Council. So, what is happening What has happened today is that out of the quota for the first six months of 1977-78, out of the annual quota, within the whole year, they have exported 75 per cent, and out of the 75 per cent, 65 per cent has been given to the mill sector and only 10 per cent to the handloom sector. This is a wonderful method by means of which they are encouraging the small-scale industries in the country by allowing the mills to go exporting at the expense of the handloom industry and the handloom industry is famishing in this way. Take, for example, coir. Coir has been reserved for handlooms. Now, suddenly one Mr. Karunakaran Nair, gets hold of an officer and is able to get an imported machine, weaving machine, and on that he is making enormous profits and you are

والمراجع والمتعمورين والماس المسلم

now helping the small-scale sector in this way. You say that you helping the small sector by allowing these people to machines and this is a wonderful way in which you are I am told today, we are told today, that this Government is very much interested in improving the conditions of the common people in improving the small-scale sector and all that. But, when these things are taking place, when these things are taking place so glaringly, what is the answer? What is the answer that the Janata What is the Government can give? answer that the Janata Party members can give? This is what I want to ask. Therefore, I want to point out that from every point of view, what is happening is not good.

Lastly, Sir, there is only one more point which I want to touch upon, because I have no time and I am just talking of principles. I want to ask: Why is it that the defence expenditure is going up? Are you expecting an attack from Pakistan now? Are you expecting an attack from Bangladesh now? Are you expecting an attack from China now? What is all this? Today, Sir, our relations with our neighbours have improved. We have good relations with them. Our relations with all our neighbours have imand we have every hope proved that our relations will improve still more and we have no cause for any quarrel with these nations and I do not think that anybody can dare So, at a time to interfere with us. when enlightened people of even the other countries, even the advanced countries advocate cutting down their expenditure on defence, why is it that our defence expenditure must go on mounting like this? As a matter of fact, our relations with China have improved and it would have improved long before and this is what we were advocating in 1964 and 1965, despite the border dispute, saying that we must improve our relations, that we must exchange ambassadors and so on. At that time you called us anti-national and you called us Chinese agents and you put us in jail for just saying this. That is a cifferent matter and we are not unhappy about it.

SHR<sub>1</sub> KALF NATH RAI: Then, are you not an agent?

SHRI P. RAMAMURTI: Then I will have to call you some other agent. You called us Ch nese agents and all that. But we do have our differences and we do differ on many fundamental questions, the whole world knows that we do differ on important issues and we do have our own stand on certain important issues and everybody knows it. The Chinese Party does not recognise our party. Even with the communist parties in the other coun-So, we have our tries we differ. differences. That is a different matter. But this is a well-known fact and you don't know this simple fact.

SHRI U. K. LA SHMANA GOWDA (Karnataka): Now he knows it.

SHRI P. RAMAMURTI: Yes, now he may know it. Now, for the defence of the country, the simple thing to do is, in the interest of the country, to further improve our relations with our neighbours. It is necessary for us to improve our relations. We cannot lose this big market and we cannot go on spending huge sums of money on defence. This is what we said and despite that, at that time, Chinese agents, you called us the called us anti-rational and you put us all in jail. We are not sorry for that at all and we are prepared to suffer.

SHRI KALP NATH RAI: Only one thing is there: The Chinese have built up big military bases near the borders.

SHRI P. RAMAMURTI: That is none of my concern. They have got so many horders, not only with India, but with other countries also. They have got their borders with the Soviet Union and they have got their borders with the other countries unfortunately they have their own quarrel with the Soviet Union.

But the whole point is this: As far as we are concerned, I am glad, and we are glad, that what we stated years ago has been accepted. We are glad that today at least the Government of India has realised it. May be, the Government of India has realised it because of the fact that the indus. trialists of our country, finding the exports sagging, finding the industries sagging, do not bother very much about the border dispute and all that and want markets for their exports and, therefore, the Government have responded to that. Nevertheless, it is very good. I am happy about it. So, our relations with all our neighbours have improved and when our relations with all our neighbours have improved, it is all the more necessary to reduce the defence exependiture and to work upon the theme of improving our political, diplomatic and sorelations with all our cio\_economic neighbours so that our defence expenditure could much more drastically be cut down. Then we can tell the world, our Prime Minister can tell the world in the world forums, world assemblies: "Look here. We have set an example by reducing our military expenditure. Why don't you all do that?" Only then we can have the authority to go and tell the world: "You have to do something about disarmament." Without doing that, if we go on talking about these and saying, "disarmament. diarmament" it will not be of any use. Therefore,  $Si_{r,}$  if this huge expenditure of nearly three thousand crores of rupees is drastically cut down today, and if simultaneously efforts are made to improve our relations with all our neighbours, then there need be no fear of any war against this country.

And, therefore, that would mean that there would not be any need for deficit financing, there would not be any need for additional taxation on the common people and at the same time, if you look in a different direction, a different policy, a basically different policy of really attacking the

[Shri P. Ramamurti] vested interests in the country, big vested interests, in land as well as in industry, and also their hangers-on, then only on the basis of that you can think of improving the conditions of the people. It is only on that basis that the country's economy can develop. We do not want slogans like Socialism etc. We want big business houses to go, we want landlords to go and we want rural money-lenders to go. If these three things are done today, we are extremely happy. We do not want a slogan like Socialism. 'Socialism' means the ownership of the means of production by the societv as a whole. We want to help We want to help the small holders. common people. It is the need of the hour. It is on this basis that I judge this Budget. Otherwise, you are going to bring further inflation and further stagnation in the industry and you are going to bring further deterioration in the conditions of the people. as a result of which social tensions in this country are going  $t_0$  rise higher and higher. In the ultimate analysis, the basic cause of social tension that there is tremendous despair among the people, particularly the youth who do not see any silver line. Therefore, if you want to avoid social tensions, bring about a transition society, in that case, the basic attack must be made on the vested interests. But for the leaders of this Government nationalisation is anathema. How can you reduce disparities in income by allowing the Tatas to have 1300 crores of rupees worth of assets? Is this how you are going to reduce disparities in income? What is this all nonsense? Therefore, do not indulge in slogans. Do something practical. If you do not do something practical about this, the stock of the Janata people among the people will go down like anything. It has already gone down and very soon it will go down very badly. So, I warn you: Do not fellow in the footsteps of the Cong. ress Party but cut across a new path.

SIJRI R. NARASIMHA REDDY (Andhra Pradesh): Mr. Deputy Chair-

man, Sir, speaking about the Budget we will have to consider the basic facts about the economy in the country. The economic policy of the Janata Party is clearly stated, namely that the imbalance which has been in the economy during the past several years has to be corrected. We have seen in the past years that the urban sector has developed at the cost the rural sector. In this country with a population of 60 crores, nearly 80 per cent of the people live And without a balanced villages. development of the rural areas, as Mr. Ramamurti put it, there is stagnain industry. He should know the exact reasons for this stagnation in industry.

SHRI P. RAMAMURTI: I have already told you.

SHRI R. NARASIMHA REDDY: He can imagine only one reason, and that is, vested interests, but nothing further. But, Sir, one will have to look at the whole picture. I am not defending the vested interests in the country, or the landed interests. I do not hold any brief for them.

SHRI P. RAMAMURTI: How are you going to touch them?

SHRI U. K. LAKSHMANA GOW-DA: They are in many spheres, not only in the spheres of land and industry.

SHRI R. NARASIMHA REDDY: Regarding vested interests, even the previous Government had taken certain measures, they brought about land reforms and certain economic measures also to bring down the vested interests. But the major problem is: How are you going . . .

SHRI P. RAMAMURTI: May I just point out that the wonderful green revolution that the previous Government had resorted to has only helped to strengthen the vested interests in the rural areas and impoverish the poor people—a fact ad-

mitted by the Plarning Commission itself? In the rural reas there is the upper strata as we las there are vast poorer sections. There are two different stratas.

SHRI R. NARASIMHA REDDY: Yes, it is the poorer sections whom I am thinking about, am not talking about the few landlords. When I say that 80 per cent o'the people are poor, it is the poorer sections whom I am talking about. Regarding landlords, I do agree that some of them have taken acvantage of Green Revolution nuch more than the common people. But it does not mean that we, the Janata Government, will continue that policy. We are going to see that any further steps rural develo ment are snatched by the smal vested interests that are still remaining. We firmly committed to implement land reforms and the little vested interests will disappear after the implementation of the land reforms. The only panacea that are you offering and which is not now to us is nationalisation. Nationalise everything. Vationalise the industries. Nationalise he lands.

SHRI P. RAMAMURTI: I never aid that.

SHRI R. NARASIMHA REDDY: That is the meaning of your entire You said about the manpeech. The man-eaters are there. aters. The man-eaters will have ontrolled. What has happened in the ther countries after the nationalisaion of the industries! The individual nan-eaters have been replaced by the man-eaters who are bigger State nan-eaters. The State man-eaters are ontrolling the economy. The State nan-eaters are controlling the indusry. You know it. That is not the olution. The solution which we are lacing before the nation is this. It is ery clearly enunciated that we want develop the rural sector. That means the poor people. (Interruptions) Please listen. You will understand. Don't be anxious. This rural comprises the small farmers, the middle farmers and the landless labourers. These are the main cate-The economic condition gories. these categories has to be improved. The basic problems that the country is facing are poverty and unemployment. How are you going to solve these problems? As you know, rising unemployment is alarming rate (Interruptions) am coming to that. Why are you in a hurry? These problems will have to be solved. These sectors will have to be attended to. Mr. Ramamurti says that small scale industries, in his view, are only a temporary measure. We entirely differ. Small scale industry is not a temporary measure. It has to be a permanent measure in this country because if you develop only high technology and capital intensive industries, you can never solve the problem of unemployment in this country. You are still thinking of the old methods of western countries. These methods have landed them into so many problems. In this country where land is main resource and the people are our main resources, we cannot imitate those countries. We have learnt that lesson after experience in various other countries and after experience in our own country. We must try to see whether this budget is a beginning in that direction. budget cannot solve the problems. One budget cannot solve the unem-One ployment problem. budget cannot solve the entire problem poverty. But let us see whether this budget makes a beginning in direction. If it makes a beginning in that direction, let us welcome it. If it does not make a beginning in that direction, condemn it and criticise it.

Coming to this question of economic policy, as I have said very clearly, unless this new orientation is given, unless your entire planning process,

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entire planning approach or economic approach is geared towards the development of the rural areas, industrially and agriculturally and also socially and educationally, and unless you develop these 80 per cent of the people and area, India can never develop. What happens to the industry? Today there is stagnation. You yourself said that there is no purchasing power of the farmers, there is no purchasing power of the agricultural labourers, there is no purchasing power of the Harijans and all that. Have we to develop their purchasing power or not is the question. We will have to develop it, and whether a beginning has made in this direction in this Budget or not has to be seen. Now, take certain facts into consideration. Let us take only a few facts because need not go into all.

Sir, in this Budget, the allocation for major and minor irrigation projects is Rs. 1,166 crores. For minor irrigation projects, they have allocated Rs. 235 crores. I personally would have preferred a little more for the minor irrigation projects. I would have preferred Rs. 500 crores for the minor irrigation projects. I would request the hon. Finance Minister to reconsider it because in this country, Sir, we have had plenty of major projects. and the minor irrigation projects had been neglected. Sir, if you go to agricultural areas, all over country, you will find hundreds and thousands of little tanks, hundreds and thousands of little channels. All these things have been neglected for the past so many years. Well, Sir, this has to be taken up. And under projects, under these these tanks, under these small channels, it is only the small farmers who own the land. So, development of these things will help the small farmer. Sir, the previous Government passed land reform measures but we know

done in the States. what has been The implementation of these land reform measures has been entrusted to the officials only and the corrupt officials have completely sabotaged land reforms. Now it is the duty of State Governments with the direction from the Centre to see that the land reforms are properly plemented and nobody owns land more than the ceiling prescribed. Sir, in certain cases, in certain States, there is no uniformity in these land ceilings. Uniformity will have to be brought about on the economic consideration, and taking production also into consideration. And if necessary land ceilings will have to be reduced. I am for even reducing the land ceilings in certain areas, and the excess land has to be distributed. Sir, how much land has been distributed so far? In Andhra Pradesh, in such a big area where there are landlords what land? The Government the excess gave us the statistics. It is only lakh acres. How is it so little? It is because of the sabotage by the officials. Sir, this aspect has to be looked into, the interests of the small farmers and the marginal farmers will have to be looked into if the green revolution or whatever you are doing should not go to the landlords.

Sir, there is the small farmers development agency. The Finance Minister has allocated Rs. 115 crores for it. In my view, even this is not enough. The allocation will have to be increased for the small farmers development agency. Sir, he said that the development of irrigation potential will be about 3 million hectares. In these three million hectares we must see how much goes to which sector. The benefit will have to accrue to the small peasants, to the middle peasants and to the landless labourers. They will be benefited only if you increase the allotment to the small farmers development agency. It is very important. Otherwise, much of it will be taken away by the top sections.

SHRI RAMAMURTI: Relieve him of his indebtedness.

SHRI R. NAFASIMHA REDDY: Moratorium has been declared some States. Loans up to Rs. 1000 have been cancel ed.

SHRI N. G. RANGA (Andhra Pradesh): They vere cancelled in Andhra Pradesh by an ordinance, followed by a legislation.

SHRT R. NARASIMHA REDDY: Therefore, Sir, the small farmers development agency is one of the most important aspects of our entire rural plarning. Now, please 3 P.M. see one nore aspect of it. The Finance Minister in his speech has said that a massive dairy development programme will be taken up. He has said that but he has not given details of the programme. He has said that Rs. 500 crores is proposed to be allotted for a massive dairy development programme. Sir, if this is properly implemented it is bound help the landless villagers and the poor people in the villages. If each of them is provided with a facility of having a small lairy, with four or five milch cattle, his economy will improve, his purchasing power will improve. That is where development has to be done. This particular programme of dairy development is really a very revolutionary step taking into consideration the conomic backwardness of the poor people in villages.

Now, Sir, the present Budget proposes to allot Rs. 160 crores for rural water supply and about Rs. 150 crores for rural roads. Today we go to villages. What is the condition roads there? What ig the condition of roads 30 years after independence? In the course of the recent elections

all of us would have gone-if we had not gone before, we were forced to go now-and seen what was the condition of these roads? The roads are not absolutely there. Even in a jeep you cannot approach these villages. can these villages develop without proper communication facili-So, proper communication facilities to each and every nook and corner of the country is essential. In many areas, especially poorer areas like Rayalseema and such other areas, there will be one revenue village but with that one revenue village there will be some 30 to 50 small hamlets All these hamlets will connected. have to be connected with a road and if there are just one or two houses, they will have to be regrouped and a proper road system will have to be Sir, even here, I would developed. request the Finance Minister to see if this particular allotment can be increased, i.e., towards rural water supply and rural roads.

SHYAM SHRI LAL YADAV (Uttar Pradesh): But the money is in short supply.

SHRI R. NARASIMHA REDDY: Then comes the most important input, both of industry and of agriculture, and that is electricity. Sir, for electhis Budget has allotted tricity Rs. 2.217 crores and for rural electrification Rs. 297 crores have been provided. This is the allotment.

SHRI SHYAM LAL YADAV; Very meagre.

SHRI R. NARASIMHA REDDY: Considering the overall picture of the Budget, I would say that the allotment is satisfactory. I would preferred more but nevertheless it is a satisfactory allotment. (Time bell rings). Even here, I would request the Finance Minister to see if the allotment for rural electrification which is Rs. 297 crores, can be in-

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creased. It is very necessary when you say that rural development is the basic strategy and you will have to increase these allotments. Otherwise what we say will not be translated into deeds.

Shri Ramamurti's main point was what is the different strategy that you are adopting, what is the different approach that you are adopting; it is the same Congress strategy. have to tell him that if he refuses to the different strategy, he refuses to see the different proach, that is a different matter, but there is a basic difference strategy, there is a basic difference in the approach because there is a basic understanding **d**ifference in economic situation prevailing in the country. We are today reversing the whole thing. That does not mean, as somebody has alleged, that we are going to neglect the industry, that we are going to neglect heavy industry. which is already there in the country. But even the industry which is existing in the country, if it has to be saved from stagnation, it can done only by developing the sector where the purchasing power of the millions of poor people will have to be increased. And then the basic strategy of the Janata Party and this Budget, in my view, is a step in that direction. It may not be a completely satisfactory step and, as I said, one Budget alone cannot do miracles. If it is a step in the right direction, we welcome it and in my view it is a step in the right direction and I welcome it.

At the same time, I will also have to say something about my misgivings. When we look at the taxation policy, we find that the indirect taxes amount to Rs. 500 crores; the direct taxes amount to Rs. 26 crores and the compulsory deposits come to about Rs. 25 crores. Sir, this is something alarming. In any country, indirect taxes are bound to affect the

common people, the consumer. Mr. Viren J. Shah said yesterday, Rs. 500 crores of indirect taxes levied by duties and by increase in duties on almost all the consumer goods, will result in a burden of Rs. 1500 crores on the people. According the taxation policy, those who can pay, should be taxed. When we have such a blanket duty, how can you say that you have taxed only those who can pay? It falls on all, and the majority in the country are not able to pay. So, you have gone against the very principle enunciated, by naving a sort of blanket tax of this nature. You have increased the duty on electricity; you have increased the duty on coal and then there is a special duty. Hon. Members have already referred to these things. Finance Minister assures us that in spite of all this, there is a deficit of Rs. 1050 crores. This is over and above the last year's deficit of Rs. 975 crores. This is something alarming.

Sir, I must say honestly that I cannot share the optimism of the Finance Minister that these and this deficit financing will not create an inflationary trend in country. I cannot share that optimism. So, this aspect will have to be seriously considered and it has to be explained how this does not result in any inflationary tendency. He said in his speech that this is a bold step. I congratulate him for taking a bold step but I want to caution him to see whether it is going to be a risky step Therefore, let him look into this aspect of the matter.

Sir, finally, I would like to say one particular thing regarding the implementation. He said in his speech on the planning that there are going to be block development plans. In the Resolution that I moved here regarding the Plan, I emphasised the need for having planning from the bottom, planning from below. You will have

to have not only a planning strategy from the block level but its implementation also from the block level; otherwise the money that goes into it, will be a waste. It is the State Government that will have to do most of it for the rural development programmes. As things stand, if a part of it is wasted or if a considerable amount of it is wasted or frittered away and we do not develop the production potential, then this also will result in an infla ionary trend. So, this aspect of implementation will have to be seriously looked into.

Finally, I would suggest only one point. I do not know why it did not occur to the Finance Minister and to the Government And that is about rural housing. There are three needs of the poor people. One is the cloth. You will have to supply cloth at reasonable prices. The second need is the food, and the third one is the housing. Millions of people live only in huts. They to not live in flats or palatial buildings. Even to have a decent hut, the poor villager does not Sir, the Government have money. should have considered this aspect of rural housing scheme. Under the 20point programme, the previous Government had given two cents of land to the Harijan. This has not been given to all the people. This has been given only to some people. This is not enough. I would suggest that you should give at least five cents so that a person will be able to have his milch cattle, his goat and his other Therefore, five small implements. cents of land should be given to all the landless poor.

Government should The Centra also evolve a scheme, a rural housing scheme for the poor. Under this scheme each of these people should be given at least Rs. 500 by way of loan. If you sanction interest-free Rs. 50 crores under this head, you will be able to have nearly a lakh of hutments in this country. You will be able to do this in the first year

itself. This would be a great thing done to the rural poor because they have no house to live in. Why don't you do that? All your housing programmes are in the cities and in the urban areas. Why don't you think of a rural housing programme for these poor people and allot Rs. 50 crores for the same?

1978-1979-General

Discussion

\*SHRI B. V. ABDULLA KOYA (Kerala): Mr. Deputy Chairman Sir. this is for the first time I am speaking in Malayalam during the last ten years of my membership of House. First of all what prompted me to speak in Malayalam today is the fondness for Hindi of some of friends in Janata Party which has reached its climax. When people like me belonging to small parties speak here, it is not getting due attention at all. That is why I have chosen to speak in Malayalam today. I do not have any feeling that I stand to lose in any way by speaking in Malayalam

Now speaking about the Budget my feeling is that for many reasons this Budget cannot be treated as a Janata budget at all. As a result of the hike in excise levy from 2 to 5 per cent excise revenue has risen to Rs. crores. Excise duty on electricity has been raised by 2 paise per kw earning a net amount of Rupees 145 crores, excise duty ranging from Rs. 5 to Rs. 10 and 2 per cent tax on landed property not included in Schedule are all, although indirect taxes, going to adversely affect common man. When production goes up the cost of living also will go up. In other words contrary to the proclaimed objectives of the Janata Party, this budget contains man<sub>v</sub> things which may ultimately curtail the employment opportunity. Moreover, it will create inflationary pressures also.

Sir I have to very regretfully state that there is nothing in this budget

<sup>\*</sup>English translation of the speech delivered in Malayalam.

## [Shri B. V. Abdulla Koya]

to cheer up a person like me coming from a problem state like Kerala. Instead of studying the problems of traditional industries of Kerala like Cashewnut, Coir, handloom and finding solutions, our government created more difficulties and obstacles for them. That is what I have to say when I go through this budget. The Kerala Government and all the Political Parties in Kerala had unanimously demanded that the Coir Industry should not be mechanised. But licence has been granted to a private Industrialist contrary to the declared policy and this has resulted in encouraging mechanisation of this dustry. Similarly the State Government has been demanding the setting up of Silent. Valley Hydro-electric Project for a long time. Now, we understand that the Planning Commission is standing in the way of giving approval to that project.

Recently a new policy has been devised by the Central Government for the distribution of imported cashewnut. As a result of that policy 80 per cent of the industries in the field are facing difficulties and lakhs of people are going to face the prospects of unemployment.

Similarly as a result of the giving of licence to big capitalists and vested interest for using mechanised boats for fishing lakhs of poor fishermen in the coastal area are likely to lose their livelihood. If small people were given licenses that could have been tolerated. But on the contrary they are giving licenses to big industries like the Indian Tobacco Company for fishing in the coastal areas. This is also one issue which is troubling the State of Kerala.

Consequent on the recent amend. ment to the Sales Tax Act, the State Government is going to lose Rs. 23 crores. When they lose such a huge amount the Central Government should have given something by way of compensation. Similarly as a result of the hike in the duty on electricity the State Government will lose Rs. 7 crores. Thus the State Government will have to bear a total loss of Rs. 30 crores. How the state can bear such a huge loss is some. thing which we have to ponder over.

Now there are some other things which stand out as a monument of the neglect shown by the Central Government to the State Government. The Cochin-Alleppy railway line is one such neglected issue. Surveys were conducted in this regard and the Government was satisfied that it would be a profitable project. But for some reasons the Planning Commission did not approve of this Project. The entire money invested for this project could have been recovered in 5 or 6 years. And this railway line would have solved many problems of the State. If the loss on account of the amendment to the Sales Tax Act is Rs. 23 crores, the enhanced duty on electricity would cause a loss of Rs. 8 crores.

Another thing which I would like to mention is about the demand for an aerodrome in Kozhikode. 60 per cent of the people going for employment to Gulf Countries from the North Kerala. Many commercial and industrial associations and organisations had been making this demand for the last 30 years. people and all the Political Parties were also making this demand.

My friend, the Hon. Minister who is a Keralite is here. I am happy that he is also here.

SHRI SHYAM LAL YADAV: comes from another state not Kerala.

SHRI B. V. ABDULLA KOYA: But he has got sympathy, he has not forgotten the language, Sir, the people of this region under the leadership of the most revered Shri K. P. Kesava Menon have been demanding the setting up of this aerodrome for a number of years. The entire people

of northern Kerala wanted this aerodrome which was approved by Civil Aviation Department also. Long ago when Dr. Karan Singh was the Minister of Aviation he had agreed to this demand on the floor of the Parliament. The present Minister Shri Kaushik also when he visited Kerala had promised to take up the work on this aerodrome. He had also promised that necessary funds will be earmarked for this purpose in this year's budget. In spite of all that the matter is not making any progress. the contrary they have now come out with the plea that the Planning Commission is standing in the way all that. Now what I have to request to my friend the hon. Minister hails from Keral; and his colleagues that by doing things like this one after another they should not make the entire people of Kerala hostile to the Janata Government.

Now one or two small matters I have to mention here. I had mentioned it in my last year's That speech was in English. Sir, there is an important road in Kozhikode town though small. road is not running straight. reasons for that is that the customs department has a small piece of land there with an area of 3 cents. The customs department is not using that land for any purpose. If this is given to the Kozhikode Corporation this road can be straightened. For the last sever years the Corporation has been a king for this land. But the customs department is parting with it. I hope the Finance Minister will be able to understand this problem and make the Customs Department part with this small piece of land so that the Corporation can straighten this important road that will help reduce the number of accidents which take place every year.

Similarly there is a Public Maidan which was being used by the Military during the British regime. That land also is not being used. In Kozhi-

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kode there is not enough land for School Children to play. Therefore, this land should be given for making use as a play ground.

Another thing I would like to mention is about the Beypore Port. This Fort has been included in the category of ports which are to be developed by the Central Government. Once an amount of Rs. 1 crore was sanctioned for this port. Thereafter we have not heard anything about that. This port had trade relations with the Gulf Countries even 2 or 3 thousands years ago. When I visited Kuwait, I happened to see boats made in Beypore in those days which they have preserved as their state emlem. But as a result of the neglect shown to this port of historic importance for centuries, even small boats cannot enter that port today.

Another thing is about the difficulties faced by tens of thousands of people who want to go out on search of employment to Gulf Countries etc., which has already been mentioned here by my friends. The Labour Minister of Kerala Shri Oommon Chandy had taken up this issue with the Minister for External Affairs. After the Visa and Passport are ready, simply on some technical grounds hundreds of people are prevented from going abroad.

Sir, before concluding my speech I want to say something about plight of the Muslims which constitute about 12 per cent of the popula-This 12 per cent is about 8 crores of the population. Their plight is becoming increasingly miserabl**e** day by day. They have no representation in the Police, Military, Post Education, Civil and Telegraphs, Aviation, Railway, Health, Banks, and also in the Central Secretariat. Their representation in these services even less than 1 per cent. not an honour to any government. The Muslim community never agitated on this issue. We have only raised this matter in the State Assem-

[Shri B. V. Abdulla Koya]

blies and the Parliament, Now a Minority Commission has been appointed. If we wanted to feel that the heavy amount which we will be spending on this Commission been properly used then a proper atmosphere should be created in which this community should not feel any sense of isolation. I do not say that they are being delibrately kept away from the services. If there is any sincerity in their utterances the Janata Government should do all that they can do for this purpose. So that the Muslim Community may feel a sense of security and participation.

Before concluding my speech I would like to mention one thing more which is troubling the minority communities like the Muslim Community. I especially invite the attention of the Home Minister. We have absolutely no objection to the R.S.S. claims itself to be a cultural organisation to indulge in any legitimate activities. What we are worried about is what for they are doing this armed exercises. In colleges and Schools and religious place like temples, small children are being trained to use lathis and sticks. If the Muslims, Christians and the Harijans similar training to their Children also what will be the plight of this coun-Recently in a conferene of an organisation called Vidyarthy Parishad the students attacked those who disagreed with them on some matters with knives, lathis and swords. If this is the trend I do not know where all these things will lead the country. We know that this sort of training is not sufficient to face any foreign aggression. Therefore, this exercise given to the Children should immediately stopped. Otherwise, I would like to take this opportunity to warn this government that other communities also will be compelled to resort to this sort of training for their children as well. Therefore, the training given to children in public schools and temples should imme. diately be stopped. I do not want

to hurt the feelings of my friends. If a particular community tries to arm itself with such para-military training it will only create division among major communities and this will naturally lead to mutual suspicion and hatred. Sir, with these remarks I conclude my speech.

SHRI V. B. RAJU (Andhra Pradesh): Mr. Deputy Chairman, Sir, this is the second Budget by the present Government, and against the background of expectations which were roused by the party in Government, the projections made, the proposals suggested and also the programmes thought about are very desappointing to every section of society.

## [The Vice-Chairman (Shri Shyam Lal Yadav) in the Chair.]

Sir, what is it that the present Government is committed to? It is not sufficient that we use some highsounding phraseology, particularly for vote\_catching or to distinguish ourselves from others. Those times have gone, when people could be fooled by words. The Janata Party which is now in power has been talking about Gandhian socialism, What does it mean? How is thought reflected or translated action? Through what programmes? is the Budget merely Now, accounting exercise or apart collecting revenues, has the Government also in mind the point of aiming at distributive justice through taxation or through other fiscal measures?

Mr. Ramamurti, our respected colleague, had spoken for nearly minutes. He has analysed and exposed the fallacies of this Government. I am happy that the disillusionment which already started elsewhere is from now finding expression also which happens to CPI(M) be a friend in the journey with them. He has combined realism with idealism and said that at the moment the party does not talk about socialism or that it should now and here be actu $ll_y$  established.  $\Gamma_0$  that extent he is a realist.

SHRI P. K. KUNJACHEN (Kerala): The Fascist forces are still there.

SHRI V. B. RAJU: I am not criticising him; I am appreciating his approach. I hop the CPI(M) would realise further that their journey in the great march along with the Janata Party is only to the detriment of the high philosophy that all the democratic forces have been holding dear to themselves.

Now, does this Budget project any thinking behind the Government? What does it want to achieve in this country? It is not enough to deride or denigrate the predecessor Gov. ernment and try o cash upon it. You can do it for a while—and only for once. You have one it for 11 months saying that you had a legacy which was a drag on you, that you handed over and economy which did not permit you any manoeuvre. Whatever could be said as an excuse, you had said. It will be counter-productive in future if the Janata Party believes that it is going to pay them in political terms. | am just representing to them tha these tactics have only a limited application. Now, coming to the realities or the facts, the Congress Government handed over power peacefully giving the Government three great start with: increased foreign exchange reserves, foodgrain reserves and bank In the earlier decade, the finances. absence of foodgrains to feed millions of the country and the absence of foreign exchange reserves or foreign excharge facilities for importing machines or raw materials which were not available for the development of the economy of country were the two great constraints for accelerated development But this Government has been quite lucky and fortunate that its predecessor Government handed over these things. But we are so disappointed

with the Finance Minister, and the Finance Ministry for that matter. They do not know how to use them. It will be so interesting to take note of a particular slogan. As you will all remember in 1974-75, the battle cry was: "Export or perish." So much was done for exporting things At that time, it was said that if we did not export, we cannot develop. Now, that slogan where have come to, under the Janata Government? "Import or suffer." If you do not import, you are bound to suffer. Now, in so short a period, a period of three or four years, how has the pendulum swung from one extreme to the other? What does it mean? Why is it happening? Have all our port earnings which resulted in a surplus of foreign exchange reserves, or the remittances sent by the Indian nationals working abroad to country, or the aid given by the developed countries, become a drag on us? Has it become a frightening factor? It is all because of the inefficiency of this Government not make use of these valuable assets, useful assets, handed over to them.

The Finance Minister, in his earlier Budget speech, said that he was drawing upon these reserves to the extent of Rs. 800 crores to meet the Budget requirements, but now in his speech he says he is unable to do it. Let this Government take the help of more informed elements or forces which could really help this Government in discharging its functions correctly.

Now, what is it that is before us as "the state of the economy"? There has been, as is claimed in 1977-78, i.e. the current year, an agricultural growth of 7 per cent. This agricultural growth or increased production in agriculture even till this day is conditioned by the south-west monsoon and our kharif crop. Though our scientists have helped us to make best use of nature's bounty by scientific cultivation, by improved seeds, by application of fertilizers, yet the major contributing factor is the mon-

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soon. Earlier it was so and even now it continues to be so. Now let us not gloat over the agricultural production too much. The main thing is the industrial production. There has been a decline. In the earlier year there was an increase of 10 per cent production. From the 10 per growth it came to 5.2 per cent has been claimed in the Economic Survey. Why? Again we have some scapegoats. We always go in search of scapegoats and we use those terms without meaning anything. not been much investment. has There have been certain constraints like power shortage. I am happy that the Economic Survey admits disturbrelations ed industrial also. number of man days lost is bigger than earlier. It might be a cumulative effect. But these are not Shortage new things for us. power is not a new thing to us. At the same time it has been admitted that there is demand recession. Just now Mr. Ramamurti pointed out that per capita availability certain essential supplies—he read about only cotton cloth; there are The man-made fibres also. availability was about 16.8 metres in 1964. In 1976-77 it was only metres. It is 4 metres less. The population is increasing but the production is stagnant. Why? Is it because we do not have the capacity to produce? The cotton textile industry is one of our major industries. I think industry-wise the highest number of workers are employed in this industry. There is no purchasing power. It is not that we have been clothed sufficiently and reached a saturation point. I do not know the exact figure. In some of countries the per capita consumption is round about 50 metres. It is not that everybody is clothed sufficiently in this country, nor that we do not have the capacity to produce nor that we do not know the techniques of production. Whv? purchasing power.

I am lappy that there is a bias in favour of transfering resources to the

rural areas. But this is nothing new. Ad mauseam repeating it does make it new. Even the earlier Governments had been talking about it. And what is the new thing that this Budget has presented for the rural development? They talk about irrigation or land development or communications. They are nothing. new. Every plan has provided for them. It is actually a question of more or less in terms of financial outlays. So, what has to be examined today is how to increase the chasing power of the masses. Definitely this idea of distributive or redistributive justice should be in the forefront of our minds. Unless it is done, even if you provide for 20,000 crores of rupees, what is the guarantee that it will trickle down down to these poor-hungry millions What is your approach to institutional change? These things are not placed before us today. It is only a Budget of an accounting exercise to make both ends meet and to mobilise revenue.

I think the Janata Party had not had the time to think about the economy of the country because all these eleven months the Party were more preoccupied in consolidation of political power, elections other things. But these things over now. Let them talk about economics now. In this Budget, there seems to be a deliberate deviation from the nationally accepted that the resources, the savings of this country, should be so channelised that they would be available for investment in priority sectors.  $\mathbf{Fo_r}$ purpose, we nationalised the banking organisation and we encouraged deposit mobilisation so that the Government could lay hands on those resources and apply them to the priority sectors and to the weaker sections of the society. I think if you carefully examine these Budget proposals. you will find that there is a deliberate attempt to deviate from this policy

and compel the small savers to go in for deposits in companies and equity in the private corporate sector. Now certain conce sions which have been given do delikerately attempt to scale down or bring down the deposits in the banks. What this reduction in the interest rate on deposits mean? Yesterday the nance Minister wa: answering questions here. I would like the Finance Minister to tell us--during Question Hour we could not get full information—what the policy is behind this. The interest rates on term deposits from 91 days up to three years have not been changed; they continue as before. But the interest rate for deposits from three to five years been reduced from 8 per cent to 7½ per cent, and the interest rate for deposits above five years has been reduced from 10 per cent to 9 per cent. What does it mean? Do they not want long-term deposits? I tried to talk to economists and even certain administrators as to what policy is. Sir, we are very much afraid that the term deposits in banks may go down, What happened even in this year? The increase in term deposits with banks has been Rs. 2,172 crores this year as compared to Rs. 2,374 crores in the same period last year. even this year they have come down. Sir, this is a very dangerous situation. The party to which I belong cannot subscribe to this. Now, through bank nationalisation, through the policy of attracting deposits from small savers in this country and through other instruments, we have been able to establish that in this country the savings are sufficient Today it is not a question of lack of savings. I think the Economic Survey also admits this. It is a question of shortfall in investment. The savings are there. foodgrains stock worth more than Rs. 2,000 crores, what are they if they are not savings? The foreign change reserve of Rs. 4,000 crores which we hold is something like lending our resources to other countries. They are savings. And the bank de-

posits are savings. The complaint is not about savings. They are available. But they must be invested in sectors which have got a priority. That is the basic question.

Now, let us keep politics aside. Let us come to the objectives first. And all these objectives are national objectives, not party objectives. the last 30 years of Congress many of the things have been tional objectives and not partisan objectives. Of course in the short time that is available I may not be able to go into the details. But I would only plead, and very earnestly plead, with the Government and with the Finance Minister to rethink and to revise the policies. Now, there is a big credibility gap between the precept and the practice, between the promise and the performance. What is it that the Janata Government said a year ago? No deficit financing. In the Budget proposals there is one item—capital gains tax. eight months you have changed it. If the capital proceeds are deposited in the bank, as a term deposit, were not attracting the tax. you withdraw it. And you say the concessions will be available if they invest in the equities of new companies. I do not know which man is going to take the risk of investing in companies without knowing the head or tail of those companies. The people all over the country particularly do not know about the corporate activity. They do not know what type of companies these are. Supposing there is a company being promoted for manufacture of cosmetics, you say, if we purchase shares of that company, then we get the concession. What has happened to the concept of priority? I am again a clandestine activity will come up. The people have begun to feel that the Janata Government has no mind of its own. What it does today, one is not sure whether it is going to stick to it tomorrow. No doubt, there is this lack of investment. There is no investment. Why

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savings not put into investment? The people do not know the mind of the Janata Party about its pattern of in- $\mathrm{Th}_{\mathbf{e}}$ Janata Party dustrialisation. has brought about a caste system in industrialisation. What A produces, B shall not produce. And what produces, C shall not produce. What is this? Does it happen anywhere else in the world? About employment requirement, for the purpose of promoting small industry, for encouraging cottage industry, for the past 30 years we have been drawing up programmes we have been talking about them. Labour intensive programme is not a new thing. In fact, almost in every district in India there is an industrial estate for small industrial units; there is a very big sector of handloom industry which is almost a cottage industry and which was getting all encouragement. Why denigrate large scale industry? You talk of agricultural development as though agriculture prospers on its own without industrial support. You want to deny the rural areas the benefit of science and technology. You want them to continue to live in the bullock-cart age. Why do make it a controversy? If you are going to provide for small Industry do it. Who is coming in the way? Why do you say that Pandit Nehru had given a wrong lead to this country? Why are you denigrating image? Why do you bring in politics here. In fact, in 1965, not today, was touring Czechoslovakia. Czechoslovakia was reputed for development of small industries. fact, at that time the per capita export was the highest in the world. I discussed with them about developing small industry. Their experts told me, if a small industrial wants to enter a consumer sector, if it wants to take up consumer activity or produce consumer goods, then it must be more sophisticated, berause it has not to compete with the large industry. What can hast be done he a small industry is it can be an ancillary to a large-scale consumer industry, at the best. Particularly in handicrafts where hand alone can do things, it can be a small unit, but not in consumer products where the large-scale units can produce at a lower cost ...

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): Your past policies have eliminated the village industries.

DR. V. B. SINGH (Uttar Pradesh): The Census shows the opposite.

SHRI V. B. RAJU: In fact we did nothing in that direction. The point is that I do not want to enter an argument. I am only pointing out the truth. Do support small indus-There should be decentralisation. It is necessary. But the question is what product should be taken up by small industrial unit and what should not be taken up. It is a question of the size of the unit. I know something about this. Not today. I knew it earlier also. Possibly you are on the Ministerial benches I was there in 1950 and handled this then. I will request the Janata Party leaders to learn to take other Party leaders into confidence. This is a national question. not a partisan question. We are for small industry. I will take you to the industrial estates in various States. What is their fate? Many such units came up only because of imported raw materials at that time. We have made a survey about it. Therefore, let us not have any rigid view about it. Let us not develop a climate which will prevent investment. Who without invest in such units knowing whether the Government is going to support them or not? Nobody would take risk. You do not take risk with your money if it is hard-earned money. How do you expect people to subscribe to equity capital of new company? I think the Finance Minister has applied both his feet the simultaneously—one foot on accelerator and the other one on the brake. He is pressing both simulta-

neously. The car does not move, but only makes noise. Now he is prepared. to part with gold also. For year he can do that. The next year you have to mortgage the Janata Party. This is not the way of doing things. You should not scare away investors. On the one side you say there is no investment. On the other side, you take to such taxation measure which actually discourage investment prevent savings. You read and reread these proposals. They are contradictory that they do not reveal any policy. I do rot want to make a criticism for the purpose of criticism. I am only trying to understand the kind of cc-operation expect from us on this Budget. This taxation is a very crude operation of the Finance Minister. The method he has employed is to simply apply the percentage without any regard to the recommendation of the Committee, that firs of all the structure should 'ne rationalised. Without doing it, you apply uniform percentage. This is a common man's Budget in the sense that it has every common man. Your own Party people will not like it, if I talk them privately. This is such a horrifying Budget. What is it that it has brought to us? It has brought to us huge deficit and rigorous taxation. This Budget we cannot support is anti-national, I will say, in sense that it will retard the economy of the country and put the block back as far as the nation's progress is concerned. One day you will condemned for retarding this nation's progress. There is rot a word about urban unemployment. What is that is happening in Patna? We have been discussing it this morning. fortunately it has assumed a colour. But beneath that, there is the problem of unemployment. has happened in Patna. But tomorrow it will happen in every city of India. I may tell you that.

P.M. This is actually the thing.

There is no word about the inemployment in the urban areas and no programme for it.

SHRI KALP NATH RAI: Nothing.

SHRI V. B. RAJU: They only say that the block development programmes will actually bring the heaven here but they make only a grant for that, for area development. How are you going to tackle the problem of rural unemployment? do you go about it? You have done nothing. Already, eleven months have elapsed. Therefore, Sir, these are all dangerous things. No word about disparities, either about income disparities or about the regional disparities. Nothing about them. So, it is simply an accountant's Budget, who worked on some figures and who has presented it to us saying that there will be a deficit of Rs. 1,050 crores. So, Sir, I thank you for the time you have given me and I would only say that I hope that the experts in the Janata Party and in the Ministry will re-think on this revise their attitude. Thank you, Sir.

SHRI N. G. RANGA: Sir, I am in general agreement with the criticisms that have been made against Budget. At the same time, we must also look at it from an ideological point of view. I am neither for State industries nor for public sector industries nor for monopolies. I find myself in agreement with my friend, Shri Ranbir Singh, and another friend who spoke from there yesterday as well as Mr. Narasimha Reddy today, and I find myself in the position of a centrist. Sir, for a very long time, I have been pleading for priority to be given in our planning to the rural interests and the rural people, who are known as the ruralites. So little has been done for them. At long last, Sir, this Government has come forward with their support for this conception of rural priorities. 20 years ago, I think about 25 years ago, I published a brochure "Planning and the Peasant". Afterwards, there was another book by me, "The Credo of the World Peasantry". In both of them, I pleaded against Jawaharlal Nehru's priorities at that time and in favour of giving [Shri N. G. Ranga]

priority to the peasant agricultural workers, self-employed masses in the country and the rural India as a whole and its people. Planning meant fixation of priorities from time time, and therefore, we cannot blame Jawaharlal Nehru for having given priority at that time to the development of heavy industries and mediumscale industries. They are also needed. Even at that time, as my friend, Mr. Raju, has just now stated, importance was given, but not enough importance was given, to the development of the cottage industries the handloom industry and also the handicraft industries, the small-scale medium-scale industries. the But it was not enough. Some provision was made even at that time for the rural development and for the agricultural workers, peasants, tribal people, etc., but not enough. At that time, the highest possible priority was given to these big industries which would help the urban people and the honourable urban interests.  $M_{y}$ friend has drawn attention to absence of any provision for tackling the urban unemployment. It is true. But, all this time, attention was being paid to those people and to the extent it was paid at all, it was good. But no attention was paid to the problem of rural unemployment and unemployment that was growing from time to time in all our villages. So, it is a matter of priorities. Today, a new set of priorities has come to be accepted. It has also come to be implemented by this new Government. It does not mean that they are opposed to State enterprises or large industries or science and technology and industries based upon them. Just as in those days cottage industries and rural industries were also given some place in the planning, today some place is given to these bigger industries, which had their prime days during the last 25 or 30 years. It is not necessary to condemn anyone in the manner in which the Home Minister has done it, it was very undහික 🕦 . of him to have wise

is the use of condemning Pt. Jawaharlal Nehru or anybody At that time we condemned the British Government in the Central Assembly for their failure to industries and develop large-scale making us dependent upon the rest of the world for imports of even Therefore that developbearings. ment was needed. But not attention was paid to the rural interests, the rural people and the rural industries. So I had my quarrel with Pt. Jawaharlal Nehru, whereas my hon. friend $_{\mathbf{S}}$  at that time were quite comfortable in their ministerial posi-I had the courage, I had the necessity, to differ from my old friend and revered leader, Pt. Jawaharlal Nehru. I parted company with him and went into the wilderness afterwards I found my own political allies headed by no less a man than Rajaji and we founded the swatantra Party and then fought for the kind of priorities to which this Government is paying some attention.

THE MINISTER OF STATE THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-KATAKI): Thank you.

SHRI N. G. RANGA: This Government is trying to do something. But then it does not seem to be doing it in a satisfactory manner. should it start from? Even the condition in the villages of those people whose holdings are just below the ceiling is such that they are considered to be big landholders; they are not big enough. They are selfneed encourage-Thev employed. ment from the Government. need appreciation from the Government in every possible manner. But even below that there are medium scale holders. They are also poor pea-There are agricultural workers. But this Government has shown only lip sympathy for them. What is needed is to consider what living

wage they would like the governmental workers to come to have. should fix the minimum wage them-per day, per month or per year also-according to the various operations that they would be engaged in. And based upon that, let them the minimum price for various agricultural products and also a remunerative price, so that the agricultural self-e nployed workers. peasants. small, medium and good enough peasants would be ; ble to have decent enough standard of living. Based upon those prices of agricultural produce, let them reach the urban people. What has been happening uptill now is continuous process of panperisation of agricultural workers, the peasants and the rural people, for the benefit of industrialists and urban Sir, there are about 10 million people-may be, a few more-employed in urban industries. They constitute 5 per cent of the total population. Now, these people have been insulated from the terrible poverty and penury from which our masses have been suffering all this time. They are being protected in every possible man-Provisions are being made for ner. them in the matte's of health, hygiene, housing, sanitation, family planning and what not—and on top of that, dearness allowances and wages which are considered to be 'too low' but which are found to be too high so far as agricultural workers are concerned. These people have been pampered All the wonderful things till now. for which the Janata Party is taking pride for having done during the last about one year consist of only pampering these people and nothing else. They are paying back the dearness allowance, paying all the things which during had been impounded years of the emergency and placing at their disposal hundreds of crores of rupees out of the General Revenues, both at the State level as well They are called the nonas here. gazetted officers at the State level and here you have the Lower Division Clerks, the Upper Division Clerks and then the officer :. There are peons

There are many also. number grades and selection grades and so on. All these people are being pampered for the seake of politics and the elections. Is that fair and correct? I rise here to raise my voice against this kind of partiality that the Government had shown and this Government is continuing with a vengeance while appearing to be doing something special for the rural people. That is where the shoe pinches. they had not said that they are all in favour of the rural areas and that they are going to help them in every possible manner, then I would have felt that they are as bad as the others. But they have this particular profession and yet they continue the earlier partial policies with a vengeance. as I have said. Therefore, I condemn this Government for this partiality that they are showing and they are continuing to show with a vengeance to the urban people.

SHRI MAHADEO PRASAD VARMA. (Uttar Pradesh): You do not stand for State control and bureaucratisation of the industries. You do not stand for monopolisation. What is the way out? What are your concrete suggestions for the industrialisation of this country?

SHRI KALP NATH RAI: Allow him to speak. We want to listen to him. Don't waste the time.

SHRI N. G. RANGA: My frierd They wants concrete suggestions. have themselves given them. They have said that they would like reserve certain processes of production for the small scale industries and handicrafts, some other type of industries for the medium-scale industries and the top industries have to given every possible assistance. That gradation has been given. I it is academic. But how are going to implement it? That is where my hon. friend, Shri Raju, has suggested to them to have consultations with the other political parties and social and economic interests also and then they should reach some de[Shri N. G. Ranga]

Otherwise you may reserve something, for instance, for the handloom industry or handicrafts. supposing there is no market for their products. What would happen? You have got to think of providing markets, technological assistance, sufficient funds by way of credit as well as sale proceeds for them. Are they raising all these things? Have they made any plans? They have not so far indicated anything. It is in direction that they have got to move. It is not a new idea. It was Mahatama Gandhi, Dr. Kumarappa several of us who were members of the Cottage Industries Special Committee and the Economic Programme Committee of the Indian National Congress established in 1946-47 who formulated this idea and who suggested it. Now, 30 years afterwards our friends come and say that wisdom has dawned on them and, therefore, they are going to implement it. All credit to them at least for coming forward and saying this thing. What are the provisions that they are making in order to develop our industries on these lines in a healthy and wholesome manner so that they can dovetailed with the auxiliary industry or the ancillary industry, whether it is independent or subsidised? How can they fix them into each other as the dovetailing of one spacecraft with the other in space? They not begun doing anything as yet.

SHRI MAHADEO PRASAD VARMA: What do you suggest?

SHRI N. G. RANGA: Has anybody gone to the farmers and contacted the sugarcane growers of U.P., Bihar, Punjab and Haryana? anybody asked the tobacco growers of Madras, Gujarat and Karnataka? Has anybody asked the paddy growers and rice producers of Andhra, Tamil Nadu, West Bengal and other places. Ask them as to what sort of prices are being offered to them. They are uneconomic. They are not the

prices which have been suggested by the Agricultural Prices Commission. They are not even the prices which have been agreed upon through the good offices of the local Government between the mill-owners and the producers. That includes the jute produccers also. They are all being exploited. Tens of millions of them are being explained. Is this the way in which you are going to implement your programme of ruralisation and encouraging the rural people? Then, we come to the agricultural workers and their wages. The other day, information was given that it was a State problem. They said that it was left to the tender mercies of the State Government. What steps are you going to take to see that the State Government and the Union Government come together and work together in order to raise the wage scale of these people and in that way help them to have a higher standard of living? Already some figures have been produced by show that their hon. Members to standard of living is going down and not going up in spite of all this planning. It was quite true that earlier more and more was spent on the towns and their industries. Therefore, there was some reason for the pour 'rural workers' suffering. Now, during the last one year, what is that that has been done by this Government. Sir, this Government can be styled as a kind of "ABCDEF Government". What is this B? It is bidis. Who uses them? Except for a few rich people of Gujarat who stealthly smoke their bidis and offer cigarettes only when they invite a guest, rest of the people all over India who use them are the poor people. this poor man's Government raised the duty on bidis last year and increased it this year also. In what way are you showing any kind of consideration for the poor people. Then, Sir, there is 'C'-coal. That is the basic factor for all industries and you raised the tax on it. Then Sir, 'D'-the deficit financing. My hon. friend, Mr. Ramamurthi, has already said and I agree with him

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that the most important thing about deficit financing is to make the rich people richer and the poor people poorer. And you allowed that without saying so. Sir, deficit financing is something like a leech, getting into you without your knowledge and taking away all your slood. And you are increasing it. And increasing to what extent? With a vengeance you doing it? Last year you told the House that you are going to indulge in it to the tune of Rs. 89 crores, but you actually ended up with Rs. 975 crores. This year you have come forward to increase it. This time you show and confers your own pankruptcy in public financing by saying that you are going to indulge in deficit financing to the tune of Rs. 000 crores. Who is going to pav all this money? Wherefrom does it come. Does it not come from even the poorest people to the largest extent? And in what way do you consider yourself to be a poor man's Government?

Then, Sir, there is this polyster filament. That is 'F' There is a tax on that also. Then the gold operations.

Finally, Sir, there is 'AE'. It is supposed to be a vitamin and a wonderful vitamin. It rejuvenates people. here this a negative instrument. has not been thouth of by any other commodities are o bear 5 per cent excise duty, over and above whatever excise duty they may be paying till now. This extraore inary omnibus duty has not been thought of by any other privilege has genius, and a special been given to this Government impose this thing to this extent. Yes earlier it was 3 per cent and much earlier, it was ore or two per cent, When they thought of it they were fighting shy. But this Government has it has simply no fears. Therefore, straightway raised it from  $2\frac{1}{2}$ cent or 3 per cent to 5 per cent. And it makes no apologies at all.

Then, Sir, so many friends have talked about land ceilings and land reforms. By all means, put ceilings.

But should we not put ceilings on everybody? They talk of distributive justice. Where is the distributive justice? Let there be a ceiling on urban properties, housing, incomes and accumulations. Are they prepared to do it? Have they done it? Are they capable of doing it? Possibly, they are waiting for their Communist allies, the Marxists, to take over the administration of this Government when they become completely bankrupt of statesmanship in order to impose that kind of a ceiling. When they have not been able to impose any ceiling on any other sector, why should it have been imposed on the agriculturists at all? That is what I want to know first of all. On that I broke away from Pandit Jawaharlal Nehru. But, at the same time, I was in favour of putting a ceiling. Therefore, I accepted the ceiling on agriculturists. Let it be implemented honestly and when it is implemented whatever surplus land there may be, let it be distributed amongst the agricultural labourers, not on payment of some compensation, but freely. If some compensation has got to be paid to the landlords whose lands are being taken away in this manner, then that money should come from the General Revenues and not from the poor people to whom this land is to be given over. My hon, friend, Mr. Patel, has made some provision for helping these rural people to have some kind property and employment. As a matter of fact, I have suggested that a sum of Rs. 20 or Rs. 30 crores should be set apart every year and constituted as a fund, to which another Rs. 25 crores or anything up to Rs. 50 crores from the States should be contributed. All that money should be put into a fund and that fund should made use of in order to purchase such land from as many of these bigger people as possible by paying a kind of tapering rate of compensation to the owners and then placing this land at the disposal of the landless people in their respective States according to some kind of a system which would be agreed upon by all the political parties. Are they prepared to do it? [Shri N. G. Ranga] I would like them to consider it, Unless they do it, there would be no justice.

Then there is some knid of a feeling voiced by people from all parties in regard to those who have just that much of land which is an economic holding, which is just close to ceiling, that they are being dubbed as kulaks. Our people have no imagination. They must borrow from Russia even this word. Are they kulkas? Are they not entrepreneurs? Are they not self-employed? Are they absentee landlords? If they are absentee landlords, by all means you have a tenancy legislation and protect the tenants in every possible manner so that there would be no exploitation of tenants. But so long as they are self-employed people, so long as they cultivate their own lands, so long as they are entrepreneurs and go on producing, as our friend, Shri Ranbir Singh and various other people have been saying, with the co-operation of the medium scale peasants, small scale peasants and also landless workers, 120 million tonnes of foodgrains for the benefit of our nation with the result that we are able to claim and be proud of the fact that we have stored 18 million tonnes of foodgrains in our grannaries, why should we disturb them? To protect us and also to provide a buffer so far as our own economy is concerned, are these people to be discouraged? I say they should not be discouraged. If discouraged, be thev are to then discourage all you all these business peotradesmen. ple, then you nationalise all these industries and eliminate all these capitalists. But, so long as you allow these big capitalists, these small capitalists and smaller capita\_ lists and entrepreneurs and middlemen and all the rest of them to have their way, you have no justifiable reason for discouraging and disparaging the real constructive role that the self-employed millions millions of these farmers. peasants and agriculturists are playing in the seconomy of our country.

Then, I come to the smaller people the small peasants. I refer to the need for the economic price and the remunerative price. Would that be enough? It would not be enough because their holdings are much too small. Therefore, they have got to be helped every other way. One of the things mentioned is the dairy farming industry. Now Rs. 500 crores, which has been provided is not enough. Thousands of crores would be needed for poultry farming, beehiving, sericulture and various other subsidiary occupations attached to agriculture so that it would be possible for the small farmers to have a decent living for themselves as self-employed people. Sir, I come to this question of selfemployment. I am sorry to say that there is no mention at all of self-employment in this Budget. They claim to have framed it in the light Gandhism. Sir, Gandhism is nothing if it is not for its stress on or its belief in self-employment. And what is self-employment? Self-employment is a kind of status for every selfrespecting unexploitive and exploited worker, which would come after Sovietisation is completed; when the so-called Chinese and communism finds its own fruition and thereafter all those wage-slaves who are working now under their Statemanaged farms and State-managed industries, would then come out as self-employed. 'Sir, that is a status, which I do not know. how long it would take for Soviet Russia and China to achieve. Possibly, it may be 100 years, because they have taken 60 years in order to reach the kind of economic self-reliance that we have achieved so far as our industries are concerned. Yugoslavia has already begun to make an experiment on selfemployment. Our Governments alsoprevious Government as well as their Government as they touch everything offered to. They could give encouragement to self-employed engineers, doctors and other technicians but they forget the need. first of all, to appreciate the role that is being played by more than 20 crores

of self-employed peasants and artisans and crafts nen. We all ought to be proud of those people but not a word is said in this Budget about them. I think, Sir, they would mend their fences and they would make good this very important and inexcusable omission.

Then, Sir, my friends have talked about national rural employment policy. My hon. friend, Mr. Raju, would like to have url an employment policy also. They have been having that urban employment policy; everybody knows it. I also want that; I do not want them to be neglected. But what has been dropped or what has been neglected till now is the national policy for rural employment. My friend Mr. Narasimha I eddy suggested rural housing. For that, we have seen how only lip sympathy expressed by the earlier Government and the present Government. But I do not find any provision for it at all. Even Rs. 100 crores would not be enough. Towards rural employment, they want to make some experiments in a few blocks. Why is it necessary to make experiments? Sir, the British Government, in those days was a useless Government, as you know. That was not a welfare State Government at all. was orly a police Government. And yet. they used to havethose who are n touch with the district administration would bear what I am saying-programmes being prepared by the district authorities. If and when any scarcity condition prevailed or there was a famine, they used to take up those plans for employment of the famished people and for other relief works. That is our experience. Unfortunately after this Panchayati Raj has come, we have given up all these practices and I think now we have to bring back that practice but we are doing it as if it is something new. It is an old practice and it ought to be taken up. Let this special duty be given to the District Collectors to develop these plans in co-operation with the ocal M.L.As and local Panchayat Raj officials as well as the Panchayat Raj leaders and other co-operatives. Let there be plans to provide employment to those people in the rural areas and let the people get ready-made food, two meals everyday at least, and two or three rupees per day. If the Government is able to do that, it would be justified in its claim that it is giving a new lead indeed in regard to ruralisation.

Then, Sir, for the time being, I come to my last point. Only the other day we discussed about these backward classes and the need for reserving jobs upto 50 per cent for the backward classes, tribals, the Scheduled Caste and other such socially and economically disabled people, including the religious minorities also.

Sir, I want the Government to provide, say, Rs. 10 crores from the Centre to begin with, and another Rs. 10 crores with the co-operation of States. This total amount of Rs. crores should be used for two things. Firstly, towards the marriage expenses in full, but in a standard manner, for those people who would agree to have inter-caste marriages. Secondly, towards providing special training for all those people who hail from the disabled classes and who are recruitto Government services. Some amount should be spent on providing these people with special training so that within a period of three or four years, they would be able to from Class IV to Class III, from class III to Class II and from Class II to Class I. This would enable these people to rise in their official position from the bottom so that in a phased manner, within a period of ten years, it would be possible for all these people, at least for as many of them as are sufficiently gifted, to rise to the highest positions in their careers through promotions and so on. If we can do this, there would not be any need for our backward class people to feel agitated. Various pro-

[Shri N. G. Ranga]

fessions have been made. But no real and effective action has been taken to lift these people up.

In conclusion, I cannot say that I agree with this Budget. At the same time, I cannot also say that I condemn this Budget. The Finance Minister happens to be one of my friends. He was my junior at Oxford. Afterwards, he was also my colleague in public life in the Swatantra Party. He has been realistic enough not to stick to the policies of the Swatantra Party. He has been sensible enough to make certain provisions for the development of our State owned industries. large-scale industries as well medium-scale industries. These Janata people are being demned for their obscurantism anti-scientific orientation for their and so on. He has shown, by the provision be has made for space exploration, that he has no prejudice against science. He is also scienceoriented. Therefore, I am not prepared to condemn him. But at the same time, it is not possible for me to congratulate him because his party has not been able to pay even half as much attention to the rural poor as it claims.

SHRI U. K. LAKSHMANA GOWDA: Mr. Vice-Chairman, Sir, I rise to make a few remarks on the Budget which is discussed here. I would certainly like to support the Budget, but I find that the area is very limited. Like my friend, Mr. Ranga, I would certainly say that within the limitations, which are available, my friend. Mr. Patel, has tried to do his I do not want to go further into because this has been very ably, as well as in detail, put before the House by my predecessor, Mr. N. G. Ranga. To start with, the points on which I commend the Budget are with reference to the manifesto of the Janata Party where they have stated that more emphasis would be laid on the agricultural sector. So far as this is concerned, the Budget proposes sectoral allocations which I certainly commend. Now, they have proposed cerallocations. I would tain increase not go into the details of these figures because these have been mentioned before. I would just mention in passing, that I support and commend these allocations which have been For example, on irrigation, on rural electrification, the greater emphasis on agriculture and so on. Of course would have liked more allocations to have been made in these fields. They have provided less than Rs. 500 crores. Even the previous year, I think, it was about Rs. 1200 crores. Most of it goes towards the ongoing projects which have been there from the time of the previous Government.

But, Sir, they have made an effort and I commend that. There is also another point with regard to extra emphasis on dairy farming-what call it the project for food-and also with regard to the fisheries. They are all commendable and then, with the money which was available, with the resources that they could raise the Finance Minister has tried to do what he could. Another feature in which he deserves appreciation is that at this time the overall Plan budget for the States and the Union Territories more than that of the Centre. This is a good beginning because the agricultural sector, the implementation part of it, comes under the State jurisdiction and I appreciate that he has been able to provide far greater percentage of the Plan allocation for the States and the Union Territories. But here I would like to utter a word of caution because we are already seein? the stresses and strains and the objective will not be achieved unless there is a proper dialogue between Centre and the States with regard to the utilization of these allocations. I am sure it will be very difficult to achieve what this Budget has proposed to do unless there is a proper dialogue between the Centre and the States in the near future. In his speech he has said:

"For the first time in many years, the States and Union territories' Plans together will be larger than the Central Plan".

So, in order to inplement this, a proper dialogue with the States will be necessary. Also have already said about the alloca ion part on agriculture, dairy farm ng, etc. etc. It has been done. Then I come to the difficult part of it. If you go back to the last year's budget, I fully supported last budget. There were many renovations in it, but at that time the anticipated deficit was only about Rs. 85 crores and they expected to make it up by drawing from the foreign exchange reserves, which unfortunately they could not do. That really shows that there was to infrastructure there was no wil to do it. Hence instead of Rs. 85 c ores, the total deficit financing became of the order of Rs. 900 and odd crores. To add to it, again this year another deficit financing of Rs. 1050 crores 1 ad to be resorted to and nobody can say that this will not have any inflationary effect. It always be seen that such a high deficit financing-whatever other efforts are made for mobilisation of other resources-is going to have an inflationary effect and i will be very difficult to control the situation. I just looked into certain new spaper reports which say that the implication of this is that it is sure to give rise to inflationary tendencies and in the next one year the control of that will become most impossible. Also, even though the wholesale price index has shown declining trend, it has not been properly reflected in the retail prices in the past, so that we cannot say that tae wholesale price index itself be an indication that can control it, that too with nearly Rs. 1000 and odd crores of deficit inancing. I am really confused as to what is going to happen. That is rather a matter of concern and I certainly cannot approve of this, particularly with reference to the fact that one of the basic ideas in the Janata manifesto or at least when the last budget was presented before the House, was that the intention of the present Government was to see that they would reduce the deficit financing to the utmost extent possible. But they have not been able to do it and how they are going to resolve it I do not know. Then there are many features in the Budget with which I am not in line with. In order to cover up the deficit, the first thing to be resorted to is the indirect taxation. Many of my hon, friends have talked about it and I do not want to repeat it. But even in mobilising resources through indirect taxation, the main resort has been taken to excise levies. As my friend has mentioned just now, the overall excise levy goes up to 5 per cent. It will be an increase of about 2 per cent. And also, there is another special excise levy on the existing excise levy. I do not know how they are going to implement it. I find that so far as coal and electricity are concerned, they will not be affected by the special excise duty. But if there is going to be a special excise levy, there should be a process of drawback from item to item. It should not be an overall levy like this, so that they could sort out and see which commodity has the tendency to rise in the market. Unfortunately, has not been done. I just read in the with this morning newspapers that increase in the excise levy, the price of aluminium is expected to rise by 10 per cent, polyester fabric by 6 per cent tyres by 5 per cent, soaps and detergents by 5 per cent, paper by 2 to 6 per cent, containers etc. by 5 per cent and aluminium products by 6 to 7 per cent as a direct result of the new budgetary provision. So this gives an indication that the tendency will be for the retail prices of almost all consumer goods to rise and, that being the case. I cannot appreciate these overall excise levies which have been resorted to in this Budget.

Then, again after these resource mobilisations, certain reliefs have

[Shri U. K. Lakshmana Gowda] been provided. One thing which I particularly refer to would like to here is the withdrawal of the interest tax which was levied on the banks, which will result in a loss of about Rs. 130 crores in the whole year and Rs. 75 crores in a part of the year. This has been resorted to in order to reduce the lending rate of the banks. I do not think this is a proper thing to be done. This loss of Rs. crores has been made up by the increase in the excise levies. Where was the necessity for doing it? lowering of the interest rate was to be done, that could have been done without resorting to this. Probably, there might have been a pressure from the Reserve Bank, or the industrial sector might have been pressing for a reduction in the lending rates. This is an unfortunate thing that has happened. Along with this, we find that there has been a drastic cut in the bank rates on deposits. I cannot see the rationale behind it. Last time the bank rate on deposits of over 5 years was 10 per cent and then progressively it was 9 per cent, 8 per cent, 7 per cent etc. The idea was to see that the banks could mobilise Prime the deposits. But now the Minister has come out and said that he wants a low cost economy. I do not understand what is a low economy, with particular reference to this means. At the same time, if that was the intention, I cannot understand how many of the large industries and big houses are allowed to borrow and take deposits at 12 to 14 per cent interest rate per annum. Kirloskars, Tata Oils and many these companies are accepting deposits at 12 per cent for one year. If the deposit is for more than period, they are ready to pay upto 15 per cent. Therefore, why should the bank deposit rates be brought down from 10 to 9 per cent and for three years and less to 6 per cent and 5 per cent? What about the small deposit holders? How do the banks mobilise their deposits if this is the case? Also there seems to be no restriction on

the finance corporations which are springing up like mushrooms. There is no stability and guarantee about repayment. I do not know how these finance corporations are working. All of them are offering such high interest rates on deposits. When that is the case who would like to deposit money in nationalised banks because he would be deprived of earning on his small deposit? So this is not cor-rect. It seems that in order to cover reduction in lending rates they have done this. Since the banks found it difficult to manage with lower banking rates they have removed the interest taxes on banks. I do not think this will help the growth of banking industry in this country. If you want to reduce the deposit interest rates there must be some restriction public limited companies and finance corporations restricting more than so much per cent over and above the bank deposit rate they could pay otherwise all the deposits will be diverted to private finance agencies. Only larger houses will borrow from the banks at a lower rate of interest and the depositors will get only smaller return on their deposits.

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So far as capital gains tax is concerned, there are certain other things. Mr. Ranga has already made point. Last time any capital deposited in the banks was exempted from tax. But that facility has been withdrawn, and now available for investment in equity shares of new industrial companies. How can the small person who wants return on his meagre income wait for five or six years for dividend to come from new companies? So if there has been any malpractice in the earlier scheme it could have been corrected. But instead the facility which was available earlier is sought to withdrawn. I am not happy about it.

Sir, we have been talking in this House about the agricultural sector and the industrial sector. I am fully one with my other friends, Mr. Ranga, Ch. Ranbir Singh and others, when

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reference was made about accent on agriculture. I do welcome accent on agriculture. But see even within the Government certain doubts have arisen. I have seen certain statements coming from their party meetings that Members have said that any extra earnings, from investment going into the agricultural sector will only help a certain section in the village sector.

Now what  $i_S$  the position with regard to ceiling whether the legislation was implemented or not? In all the States agricultural ceiling is standard acres. That is, the means of production is restricted to 10 standard acres. Again y u come back and say there is a rich tarmer and a small farmer. Where is the limit? There have been suggestions to reduce the ceiling again. If that is the attitude of the Government I ow can you expect the farmer to take any interest in producing more? Where is the security for him? There have been references in the Jana a Party and from friends on the other side to reduce the ceiling. I think it is very immoral because you took a certain stand at a time after lot of deliberations and finally, t was fixed at 10 standard acres. If you have not implemented it, it is your mistake not a case for reducing i further. You reduce the ceiling firther and create uneconomic holdings and then out that you would not like to have uneconomic unit and then come out to subsidise. I carnot see the relevance of it.

My friend, Mr. Ranga, was referring to the comparison of urban land ceiling. Where is the urban ceiling? It started, as I said, two years ago. It was the greatest joke of the 20th century. (Interruption by Dr. V. P. Dutt) Your Government had started it. It was ceiling for urban property and all that. Finally, it came round to vacant land in urban area. Then what happened? The man might have raised a house of Rs. 20 lakhs. . .

SHRI YOGENDRA MAKWANA: Even that is not implemented.

SHRI U. K. LAKSHMANA GOWDA: You never implemented it. The whole. thing, if the word is not unparliamentary, was bogus. It was because the agriculturists retaliated by saying that. when there was a ceiling on agricultural land, why not a ceiling on urban property, incomes and all that. friend, Mr. Raghu Ramaiah—I do not know where he is now-brought forward a most complicated Bill and within two days he had to bring inhalf a dozen amendments to it. Even then it was not a successful Bill. I do not know what the present Government is going to do about it. I would only hope that they would take some sensible stand on that and rectify it to the best extent possible. One anomaly in that Act is, whereas agricultural land in urban areas is exempt from the ceiling, land used for dairy farming is not. These are some of the anomalies in the Urban Land Ceiling Act. But people who construct buildings worth Rs. 20 or 30 lakhs are safe because only the land comes under ceiling and not the money spent on construction. So, that is one point.

So far as the Economic Survey is concerned, we see that the industrial growth rate has come down. It was 10.6 per cent last year and now it hascome down to 5.6 per cent and everybody including the Finance Minister are bemoaning about it. I think one of the principal causes of that is the unsettled conditions so far as industrial relations are concerned. The second is lack of proper tion in the industrial policy. The other day my friend, Mr George Fernandes, spoke for about one hour on the new industrial policy, referring the Industrial Policy Resolution 1956. I agree with him that it was only on the book and that it was everything for everybody, but thought he would correct it in histime. But what happens now is. here also different sections speak differently.

## [Shri U. K. Lakshmana Gowda]

Now these cottage industries and small-scale industriese are supposed to take over the manufacture and supply of consumer goods. I do not know what would be the fate of the consumers if this decision is implemented without making available the proper infrastructure. When there is not even a proper distributive system, how are you going to do it in the next two years? I saw a statement the other day that some of the large houses like Hindustan Lever have already been asked to stop producing small consumer goods which will be supplemented by the smallscale and cottage industries. My only humble appeal is: Please try to build the necessary infrastructure, get these projects going and then try to supply these small scale industrial products to every one. Otherwise the consumers will not be in a position to get their daily consumer requirements.

Sir, definitely something must be done about this policy with regard to the public sector and also the private sector. I know that the public sector was not doing very well; it had a lot of difficulties; it was eating out the resources and ending up with losses; but there has been some recoverv also. But in this country where we have accepted mixed economy as our standard, I do not think there will be any question of denigrating the public sector, and I am glad that nowhere can I find it specifically stated by Government that they do not want to encourage the public sector. If there is any such intention in their mind, I think it is better they give it up and accept the mixed economy standard which has been with us and then give sufficient encouragement at least to the core industries in the public sector. By all means encourage the private sector to compete and then encourage them in the production of essential goods.

So far as agricultural production is concerned, I agree with Mr. Ranga

that in spite of the fact that industries have been sluggish in this country, it is only the agriculturist-thanks to the weather, work of the farmers, fertilizers and other inputs- who has increased his production and came to the rescue of this country. If there had been one or two failures, I do not know what would have happened to the price situation in this country for having achieved that, the agriculturists should be entitled to sufficient incentives, which, I do not think, are available at preshent. Now these Plan programmes will take years for implementation. meanwhile, I would like to see more reduction in the prices of the inputs, fertilizers, chemicals and all that, and some taxation relief on all agricultural lands. Sir, yesterday, Mr. Patel when discussing about the incidence of taxation, mentioned here that, so far as other countries are concerned highest marginal rate of tax is 48 to 52 per cent and we have got 55 per cent only in the central and corporate sector. I would like to give you a comparison of what is happening in some of the States, with which they should also have a dialogue. You take, for example, Kerala and my own State Karnataka and Tamil Nadu. Now the agricultural income-tax rate is flat 65 per cent over the first lakh and upto a lakh it is 38-40 per cent. So that is a matter to be considered. There are people who say that the rural wealth is generated and no tax effort is made. If that is so, where does this money come from? Mr. Patel gets a share of it because there is a merger of agricultural income-tax with the Central income-tax for rate purposes. If you have some Rs. 25,000 or Rs. 30,000 of Central income and Rs. 50,000 of agricultural income, the rate applicable on Rs. 80,000 is applied on Rs. 30,000, and you lose 75 per cent of it on tax. So this is the situation. To say that the agriculturists do not pay any tax is not correct. They pay various taxes, starting from land revenue. At least in the Southern States, there is a high incidence of agricultural income-tax. Something

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has to be done with regard to this thing. When the Centre has a dialogue with the States, they must come to some arrangement with regard to this also. Now, take for example Kerala. In Kerala the highest agricultural income-tax rate comes to 75 per cent. It is unheard of anywhere else. And here, on Wanchoo Committee's recommendatims, the Central income-tax has been slashed down from 97 per cent () 65 per cent. So something has to be done so far as agricultural taxation is concerned. (Time bell rings) I won't take more time.

The same is the case with regard to the wealth tax lim t. If I get time at the time of the Finance Bill, I would go into those details. The particular facilities which were available agriculture, with subsequent amendments and complications, seem have been given uj. In earlier times, when wealth tax was introduced on agricultural income a basic exemption of Rs. 1,50,000 vas specially available for agricultural wealth. Now it has got merged with the general exemption and people who do not have agricultural wealth get greater benefits than the people who have agricultural wealth It is not fair. There are many other things which have to be looked into. I thought the Taxation Enquiry Commission will bring out many of these facts But now we find that only a few recommendations of the Jha Committee have been referred to here most of the other things have been left out: One of Members-I .hink Prof. Chalia-has said that this Budget does not seem to have taken into consideration any recommendation of the Jha Committee. I hope some hing will be done in the near future about the simplification of the lax procedure. As he has said, it is most complicated now. Advance tax, self-assessment then the final a sessment and penalty clauses-all these things are there. If the idea was to simplify the whole tax structure, why have they not been able to do by this Budget? I cannot understand it. So much was talked of at the time of the last Budget. I hope the Finance Ministry will look into these matters.

With all these mixed feelings, I give my support so far as the earlier portions are concerned, where you have made allocations for agriculture and laid accent on agriculture, but so far as the other taxation and other measures are concerned, where you have put an unnecessary burden on the common man, I am sorry I cannot extend my support to those proposals.

Thank you, Sir.

5 P.M.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Mr. Kalp Nath Rai.

DR. V. P. DUTT (Nominated): I would like to ask you one question. How can you go in that order? It is not a fair order I do not understand.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Let me tell you the time that is available here to the parties. The time for your party has almost been taken, only half an hour is left. So, it can be taken tomorrow. This party has got more than two hours and only one Member has spoken.

DR. V. P. DUTT: So, there will be no speaker from this side.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): I do not think that there can be any today, there can be tomorrow.

श्री कल्पनाथ राय: उपसभाध्यक्ष महोदय, जनता सरकार द्वारा जो यह बजट प्रस्तुत किया गया है, यह बजट पृजीपति ताकतों की मदद करने वाला, किसानों का विरोधी ग्रौर मजदूर विरोधी बजट हैं। ग्रादरणीय उपसभाध्यक्ष महोदय, जनता सरकार के ग्राने के साथ

## [श्री कल्पनाथ राय]

Budget (General)

देश की जनता के मन में एक ग्राशा का चिराग जला था, लोगों के दिलों में ग्राशा के श्रंकर प्रस्फुटित हुए थे कि देश में कांग्रेसी सरकार खत्म हुई ग्रीर जनता की सरकार श्राई । मगर श्रादरणीय उपसभाध्यक्ष महोदय, इस वर्तमान सरकार की दिशा बिलकुल प्जीवाद को मदद करने वाली दिशा है। इस बजट को देखने से लगता है जैसे बर्ल्ड बैंक के चैयरमैन मैकनामारा साहब के निर्देश पर हिन्दुस्तान के वित्त मंत्री ने इस बजट को बनाया है। श्रादरणीय उपसभाध्यक्ष महोदय, दुनिया की साम्राज्यवादी, उपनिवेशवादी, नव उपनिवेशवादी श्रीर प्जीवादी ये सारी ताकतें चाहती हैं कि हिन्दुस्तान दुनियावादी से एक कृषि या एग्रीकल्चरल कन्ट्री रहे श्रीर दुनिया के पूंजीवादी जो सोकस्टीकैंटेड टेक्नालाजी डेवलप कर रहे हैं, दुनिया के उन साम्राज्यवादी मुल्कों का हिन्दुस्तान एक मार्केट बन कर रहे और बेसिकली हिन्दुस्तान को एक एग्रीकल्चरल कन्द्री रखा जाए । हिन्द्स्तान दुनिया के इन मुल्कों का एक बहुत बड़ा मार्केट रहे, इस योजना के तहत लगत। है कि यह बजट बनाया गया है। इस बजट को बनाने के पीछे वर्ल्ड बैंक के चेयरमैन मैकनामारा का दिमाग है, इस बजट को बनाने के पीछे चौधरी चरणसिंह, एच० एम० पटेल जैसे स्वतंत्र पार्टी का दिमाग है, जो हिन्दुस्तान को पंजीवाद की तरफ धकेलना चाहते हैं। श्रादरणीय उपसभाध्यक्ष महोदय, इस देश में कैसे बजट बनेगा ? जिस देश का वित्त मंत्री सरकारी नीति का वक्तव्य ग्रलग देगा, जिस मुल्क के कैंबिनेट के मंत्रो श्रलग नीतियों का विश्लेषण करेंगे, जिस मुक्टक के प्लानिंग कमीशन की ग्रलग राय होगी, तो वहां क्या होगा ? जिस जनता सरकार के प्लानिग कमीशन की एक श्रलग राय, वित्त मंत्री की अलग राय, कैबिनेट की अलग राय है, तो क्या ग्राप समझते हैं हजारों टुकड़ों में बंटे हुए दिमाग किसी राष्ट्र का, किसी देश का निर्माण कर सकते हैं।

ग्रादरणीय उपसभाध्यक्ष महोदय, ग्रपने 30 साल के शासन काल में कांग्रेस सरकार ने क्या किया? इस काल में ग्राजाद हिन्दुस्तान ग्रीर नया ग्राजाद ग्रीर शिक्तशाली हिन्दुस्तान को बनाने का सपना जवाहरलाल नेहरू जी ने देखा ग्रीर ऐसा नया शक्तिशाली हिन्दुस्तान को बनाने का सपना देखने वाले जवाहरलाल नेहरू ने इस मुल्क में प्लानिंग कमीशन के माध्यम से, प्लान्ड इकानामी के माध्यम से हिन्दुस्तान का विकास किया।

म्रादरणीय उपसभाध्यक्ष महोदय, सरकार के मंत्री कहते हैं कि हमने पिछले 30 वर्षों में कोई कार्य नहीं किया ग्रौर इसी सरकार का इकोनोमिक सर्वे कहता है कि हिन्द्स्तान की ग्रर्थव्यवस्था सुदृढ़ है ग्रौर हम उस सुदृढ़ ग्रर्थ-व्यवस्था के ग्राधार पर नये हिन्दुस्तान का निर्माण कर सकते हैं। म्रादरणीय उप-सभाध्यक्ष महोदय, श्रीमती इन्दिरा गांधी की सरकार ने हिन्द्स्तान के बजट में दो हजार करोड़ रुपए का फोरन एक्सचेंज श्रौर गोदामों में सड़ता हुन्ना गल्ला छोड़ा। जब यह हिन्द्स्तान श्राजाद हुआ तो हम अमरीका से गल्ला मंगवाते थे । हिन्दुस्तान की विदेशी मुद्रा जीरो के बराबर थी। हिन्दुस्तान के खजाने में सोना नहीं था । हमने हिन्दुस्तान को एक सुदृढ़ ऋर्थ-व्यवस्था इस सरकार को दी। लेकिन जिस अर्थ-व्यवस्था को जिस सृदृह इकोनोमी को हमने इन्हें दिया, जिस नेहरू जी की नीतियों पर प्लान्ड डेवलपमेंट की नोति पर हिन्द्स्तान को पिछले 30 वर्षों के ग्रन्दर सरकार ने चलाया, मेरा ग्रारोप है, कि सरकार नेहरू द्वारा प्रतिपादित सभी बुनियादी ग्राथिक, सामाजिक, राजनीतिक नीतियों को बजट कर हिन्दुस्तान को सीधे श्रमरीका के सुपूर्व करना चाहती है। श्रादर-णीय उपसभाध्यक्ष महोदय, वर्ल्ड बैंक के चेयरमैन मैकनामारा साहब का कहना है कि हिन्दुस्तान बेसीकली बुनियादी रूप से एक एग्रीकल्चरल कंट्री रहे, रॉ मैटीरियल सप्लाई करने वाला देश रहे, श्रीर श्रमरीका, साम्राज्य-वादी, उपनिवेशवादी, नौ उपनिवेशवादी पूजी-

वादो ताकतें हिन्दुस्ताः में सोफिस्टिकेटेड

मैटोरियल सप्लाई करें ग्रेंगर हिन्दुस्तान ग्रमरीका
की फिनिशाड ग्रीर सोगितस्टिकेटेड गुड्स का
मार्केट बने । मैंकनामारा कहते हैं
Agricultural development is the need
of India, तो मैंकनामारा की ग्रावाज में
बोल कर चौधरी चण मिह बोलते हैं
Agricultural development and rural
development is the need of India.

यह एक बहत बना पडयंत्र है जिसका खतरा हिन्द्स्तान को है । स्नारदणीय उप-सभाध्यक्ष महोदय, इस बजट के पीछे वर्ल्ड बैंक के चेयरमैन श्री मैकनाभारा का दिमाग है। क्या यह गरीबों के लिए कोई बजट है। एक तरफ कहते हैं हम रोशिय प्लान चालायेगे। म्रादरणीय उपसभाध्यक्ष महोदय, एक बनियादी बात है हमारे प्रधान म्त्री मोरारजी देसाई लगातार कहते रहे हैं डेपे मिट फाइनेंसिंग बजट नहीं होना चाहिए। एक हजार करोड़ रुपये का म्रापने डेफेसिट बजट दिया भीर प्लान एक्सपेंडी-चर 31% से घटा कर 17% हुमा । एक तरफ ग्रापने प्लान डे बलमेंट में जो इनवेस्ट-मेंट है वह 31% से गटा कर 17% की श्रीर दूसरी तरफ एक हजार करोड़ रुपये की डेफेसिट फाइनेंसिंग किया। इसी का परिणाम होगा, हिन्द्स्तान का ग्रौद्योगिक उत्पादन घटेगा, हिन्दुस्तान का कृषि विकास घटेगा, मद्रास्फिति बढेगी, देश में तबाही श्रीर बर-बादी ब्राएगी, हिन्दुस्तान जिस गति से ब्रागे बढ़ रहा था, वह गति पीछे चली जाएगी। म्रादरणीय उपसभाध्यक्ष महोदय, मैं म्रापके सामने यह कहना चाहता हूं कि हिन्दुस्तान की इसी पालियामेंट में इस देश की नेता श्रीमती इन्दिरा गांधी ने बोलते हुए कहा था "India once did not join the Industrial Revolution. It was the reason for the slavery of India. If India will not

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join the technological revolution, India cannot protect her freedom."

यह दृष्टिकोण है जिसको सामने रख कर नये हिन्द्स्तान का निर्माण कर सकते हैं। ग्रादर-णीय उपसभाध्यक्ष महोदय, इस सरकार का क्या दृष्टिकोण है। यह लगातार इस सरकार की तरफ से ग्रारोप लगाया जा रहा है कि कृषि के विकास के लिये पिछले 30 वर्षों में कुछ नहीं हुम्रा। म्रादरणीय उपसभाध्यक्ष महोदय, मैं पूछना चाहता हूं 6 करोड टन गल्ला 1947 में ऋौर 13 करोड टन गल्ला 1977 में, क्या यह कृषि विकास नहीं है। भाखड़ा नंगल डेम से ले कर नागार्जन सागर तक नेहरू श्रीर काग्रेस की सफल कृषि नीति के गीत गाए जा रहे हैं। क्या भाखडा नंगल ने पंजाब ग्रौर हरियाणा के उजडे हए इलाकों को हरा-भरा नही बनाया? क्या नागार्जुन सागर ने, कृष्णा कावेरी के खेतो में बसी हए गरीब लोगों की जिन्दगी में हरियाली नही लाई? यह हिन्द्स्तान की कृषि नीति का परिणाम है। स्रादरणीय उपसभाध्यक्ष महोदय, यह सवाल श्राज बुनियादी है कि कृषि का विकास कैसे होगा। क्या हिन्द्स्तान की माडर्न कृषि बिना इंडस्टियल डेवलपमेंट के संभव है ? कृषि और ग्रौद्योगिक विकास यह दोनों एक ही सिक्के के दो पहल हैं। कृषि से इंडस्टियल डेवलपमेंट को ग्रलग नही किया जा सकता है ग्रौर इंडस्ट्यिल डेवलपमेट को कृषि के डेवलपमेंट से ग्रलग नहीं किया जा सकता है। इस तरह कृषि का डेवलपमेंट इंडस्ट्रियल डेवलपमेंट स्रौर टेक्नालाजिकल डेवलपमेंट एक ही सिक्के के पहल हैं। **यह** सरकार टैक्नालाजिकल डवलपमेंट के नाम पर विदेशियों के ऊपर मनहिमर कर रही है. यह सरकार इंडस्ट्रियल डेवलपमेंट की गति को धीम। कर रही है, यह सरकार प्लांड इकानामी के रास्ते को छोड़ कर प्राइवेट सेक्टर की इकानामी को बढावा दे रही है। उपसभाध्यक्ष महोदय, कृषि के विकास के लिए क्या

## श्री कल्पनाथ राय]

Budget (General)

चाहिए? कृषि के विकास के लिए सिचाई चाहिए, नये बीज चाहिएं, पस्टिसाइइस चाहिए, उर्वरक चाहिएं, ट्रैक्टर चाहिएं, लैण्ड रिफार्म चाहिए, किसानों को लोन चाहिए, गांवों में भूमिहीनों को जमीन चाहिए, मारजिनल कारमर्स को लोन चाहिए, स्माल फारमर को ट्यबवैल ग्रीर पम्पिंग सेट चाहिए श्रीर इसके स्रलावा हिन्द्स्तान की करोड़ों करोड़ जनता को पैसा चाहिए। मैं पूछना चाहता हं कि क्या इस ब्नियादी सवाल को हल करने के लिए पिछली 30 वर्ष की मरकार ने इन कामो को नही किया? मै ग्रापस पूछता हं क्या कृषि का विकास बिना उर्वरक के संभव है, क्या उर्वरक बिना कारखाने के संभव है, क्या कारखाना बिना लोहे के संभव है, क्या कारखाना बिना हैवी इलेक्टि-सिटी के संभव है, क्या टैक्नीकल नो हाउ के बिना संभव है, क्या बिना टैक्नालाजी के संभव है ? ग्रगर यह संभव नहीं है तो फिर श्रपने खेतो में हम कैसे उर्वरक देंगे, नलक्प कैसे लगायेंगे, कैसे हम एच० एम० टी० के दैक्टर को दोडायेंगे, कैसे फसल को रक्षा के लिए रेस्टिमाइड ग्रीर इन्सेक्टिमाइड का इस्तेमाल करेंगे । उपमभाध्यक्ष महोदय, पिछली सरकार ने हिन्दस्तान की कृषि के विकास के लिए जिस दिन ग्रथक प्रयास से ही हिन्दुस्तान को दुनिया के ग्रौद्योगिक नक्शे पर खडा किया। यह सरकार पूरी नीति को उलट कर हिन्द्स्तान को तबाह करने कं लिए बजट को लाई है। क्या बजट में प्राविजन किया गया है। बजट मे 200 करोड़ का प्राविजन ज्यादा हुन्ना है। पिछले साल बजट की प्लानिंग में जो एलोकेशन था उसका यटिलाइजेशन इस सरकार ने नही किया। इस साल बजट में उन्होने जो एलाकेशन किया है उसका इस्तेमाल नहीं करेंग। फिर किस बात का बुनियादी फक है। उपसभा-ध्यक्ष महोदय, यह सरकार जो श्रायोगों की सरकार है, चरित्र हत्या की सरकार है,

कमेटियों की सरकार है, शाह ब्रायोग, रेड्डी भ्रायोग, गुप्ता स्रायोग ये सब देश के उन नेतास्रों की जिन्होंन इस देश का निर्माण किया, मुल्क को दुनिया के नक्शे पर खड़ा किया, उन नेताओं की चरित्र हत्या अमरीकी साजिश से, फासिस्टी तरीके से श्रपना कर उस पूरी ब्नियाद को खत्म करना चाहती है, जिसके कारण हिन्दूस्तान ग्राजाद हुग्रा था।

श्रार्थिक फंट पर यह कमेटियो की सरकार है। डाइरेक्ट टैक्स चौक्सी कमेटी, इनड इरेक्टर टैक्स झा कमेटी, भुतलिगम कमेटी, ग्रलैकजेंडर कमेटी य द्तिया भर की कमेटियां इन्होंने बन यी है। भूतलिगम कमेटी की रिपोर्ट ग्र रही है कि हमारा वेज स्टेक्चर ठीक कर दिया जाय, श्रलैकजेंडर कमेटी की रिपोर्ट ग्रा रही है कि टैक्स के तरीके ठीक नहीं हैं, झा कमेटी की रिपोर्ट प्रस्तृत नहीं है; क्योंकि सरकारी नीतियों का एवं सिद्धांतों का कित्रस्तान बनाया गया

इस सरकार के कृषि मंत्री जगजीवन राम जी कहते है कि हिन्द्स्तान ने पिछले 30 वर्षों में कृषि के क्षेत्र में जो तरक्की की वह स्राज तक स्रपनी वैज्ञानिक नीति क कारण ही की। ग्रौर राष्ट्रपति नीलम संजीव रेड्डी बम्बई में कहते हैं कि हिन्द्स्तान ने जवाहर-लाल की नीतियों पर चल कर कृषि के क्षेत्र में चत्रिक तरक्की की। चौधरी चरण सिष्ट जो बड़े किसानों के नेता हैं यह कहते है कि पिछले 30 वर्षों में कोई काम नहीं हुन्ना। मोरारजा देसाई कहते है जवाहरलाल नेहरू की स्रौद्योगिक नीति ही हमारी नीति है--इडस्ट्रियल पालिसी ग्राफ नेहरू इज माई पालिसी। जनता पार्टी के ग्रध्यक्ष कहते हैं कि--दि इंडस्ट्रियल पालिसी ग्राफ नेहरू इज दि ग्रोनली बेस्ट पालिसी । जार्ज फर्नान्डेज माहब कहते हैं--"भई, वह कोई नीति है। मैं नयी इंडस्ट्रियल पालिसी को बनाऊगा।

मेरा भ्रंदाज है कि नेहरू की पालिसी खराब थी।" तो जिस सरकार का दिन टूटा हुग्रा है, जित्त सरकार का दिमाग टूटा हुय्रा है, जिस सरकार के विचार टूटे हुए हैं, जिस सरकार की कृषि नंति पर, श्रीद्योगिक नीति पर विवार टूटे हुए हैं, क्या वह सरकार इस देश को कोई दिशा दे सकती है। यह दिशाहीन सरकार सरकार का कोई डाइरेक्शन नही Govern-A lifeless and dire tionless ment is today in India. मदी का जमवट है। इसमें मिद्धातों श्रीर नीतियों का कोई रिश्ता नही है। भ्रादरणीय उप-सभाध्यक्ष महोदय, मे प्रापमे पूछना चाहता हं, इस सरकार के लानिंग कमीशन को लोजिए। प्लानिग क गोशन ने कहा—–वी शैल हैव रीलिंग प्लाल ग्रब क्या हुग्रा? जो हुमारा प्लानिंग में इंबेस्टमेंट था वह 30 परसेंट से घट कर आ गया 17 परसेंट श्रीर 17 परसेंट से घट कर चला गया जीरो परसेंट, ग्रौर 90 परसेंट जो रकीमें श्रीमती इन्दिरा गांधी के जमाने में थों वह 90 परसेंट उनके इस बजट पर खर्च हागा। तो इन्होंने जब हमारे नार्ग को स्बीकार किया—क्योंकि उनके पास कोई नर्यः योजना नहीं है---इन्होंने श्रीमती गांधी की नीतियों स्रौर उन्हीं की योजनाश्रों को स्वीकार किया, उन्होंने योजनाम्रों पः 90 परसेंट रूपया खर्च करने के वास्ते एलोकेशन किया था लेकिन जो इंबेस्टमेंट की गति थी म्रब वह 30 परसेंट से घटा कर 17 परसेंट कर दी गई । स्रोर फिर राजनारायण ने भाषण देना शुरू कर दिया कि 30 परसेट से कुछ नही होगा । चौधरी चरण सिंह बोलं कि 30 वर्षों में कुछ काम नहीं हुग्रा है। फिर जार्ज फर्नान्डेज बोले कि नेहरू की नीति ने वाम नहीं किया; फिर हमारे वित्त मंत्री श्रमराका की गोद में जा कर बैठ गए। उपसभाध्यक्ष महोदय, कैसे इस देश को कोई दिशा मिल नकती है? हाऊ दिस कंट्री कैन गो फार्वर्ड एंड डेवलप? मेरा कहना है कि यह सरकार प्लानिंग की दुशमन है।

चुंकि जनता की ताकत प्लानिंग के साथ है, इसमें वे हिम्मत नहीं कर पाते हैं कि प्लान को खत्म करें लेकिन ये प्लानिंग को सेबोटेज जरूर कर रहे है। स्वतन्त्र पार्टी के माने हुए व्यक्ति और लेसेज फेयर की इकानामी के समर्थक एच० एम० पटेल जो सरकार का वित्त मंत्री हो, वह ग्रौर प्राइवेट सेक्टर के टाटा, बिड़ला, डालमिया, सिघानिया. मफतलाल श्रीर श्रमरीका का मैक्नामारा---ये तीनों मिल कर बजट बनाए हैं, यह जो टाटा बिड़ला, डालमिया इत्यादि प्राइवेट सेक्टर के समर्थक ग्रीर वर्ल्ड बैंक के चेयरमैन मैक्नमारा ने मिल कर बजट बनाया है श्रीर एच० एम० पटेल ने मैक्नामारा श्रीर **गुजीपतियां के एजे**न्ट बन कर जो हिन्दुस्तान के बजट को प्रस्तुत किया है उसनें 140 करोड़ रुपये इस साल पंजीयतियों को टैनप रिलीफ दी गई। 200 करोड़ ६० की टैक्स रिलीफ पिछले साल दी गई। मै पूछना चाहता हं कि इस सरकार ने रेफरिजरेंटर के दाम, टेलिविजन के दाम कम किए, लेकिन जिन चीजों को हिन्दुस्तान की ग्राम जनता इस्तेमाल करती है, उन के लिए क्या रिलीफ दिया इस सरकार ने? इस सरकार का वृष्टि केण क्या है, इस मरकार का एटीट्यूड क्या है, इस सरकार का दिमागी नजरिया क्या है ? इस सरकार की नीतियों से इस देश में कृषि उत्पादन घटेगा, इस मरकार की नोतियों से इस मुल्क का ग्रौद्योगिक उत्पादन घडेगा। उपसभाध्यक्ष महोदय, श्रौद्योगिक उत्पादन जब इंदिरा गांधी प्रधान मंत्री थीं तो प्रतिशत था, उस की ग्रोथ रेट 12 परसेंट थी। महान क्रान्तिकारी जार्ज फर्नेन्डेज जब ग्रीद्योगिक मंत्री हुए तो वह ग्रोय रेट घट कर 12 परसेंट से 4 परसेंट हो गयी और भ्रगले साल जब वह बजट पेश करेंगे तो वह ग्रोथ रेट शायद जीरो रह जायगी। तो ग्रीद्योगिक उत्पादन लगातार घट रहा है, श्रौर कृषि उत्पादन क्या है । जो इस सरकार ने पिछले साल प्लान्ड एक्सपेंडिचर तय किया था वह रुपया तो यूटिलाइज नही हो पाया।

## [श्री कल्पनाथ राय]

एक तो प्लान्ड एक्सपेंडिचर कम किया और जो किया भी उस का इस्तेमाल नहीं किया तो कृषि की योजनायें इम्प्लोमेंट नहीं होंगी श्रीर परिणामस्बरूप ऋषि का उत्पादन भी घटेगा । एक तरफ कृषि का उत्पादन लगातार घटेगा और दूसरी तरक श्रौद्योगिक उत्पादन थटेगा लगातार । एक तरफ प्लान्ड एक्सपेंडि-चर कम होगा, इंबेस्टमेंट की गति कम होगी. एक तरफ एक हजार करोड़ की डेफिसिट फहनेंसिंग होगी तो उस का परिणाम क्या होगा? क्या इस सरकार का कोई मंत्रो इस का जवाव दे मकता है। इसका परिणाम है इंपनेशन, मद्रास्कीति, महंगाई, भृजनरी, तबाही, परेशानी । उपमभाध्यक्ष महोदय, गांव की बात की जाती है। गांब के दूश्मन गांव की बात कर रहे है। हिन्दु-स्तान की ग्राजादी के दश्मन ग्रामीण विकास का नाम ले रहे हैं। उपसभाध्यक्ष महोदय, यह तो ठगवा भगवा को कहानी है। जनता के खिलाफ देश के साम्राज्यवादियों ने, फिरका-परस्तों ने, मुल्क के मरमायेदारों ने एका कर लिया है ग्रीर ग्रवना नाम जनता रख लिया है श्रीर जनता ने समझा कि श्रब तो जनता का राज हो गया और जनता ने उन को चुनकर यहां भेज दिया। मुल्क के पजीपतियों ने इस राज को सम्हाल लिया। ग्रब ग्रमरी हा मे इशारा ग्राया है कि कृषि विकास का नाम लो। रेडियो बोलता है--ग्रामीण विकास के लिये यह सरकार निरंतर कोणिण कर रही है ग्रामीण विकास के लिये तरह-तरह को योजनायें बनायी जा रही हैं स्रोर गांव का किसान फूल कर कुष्पा हो रहा है ग्रांर दूसरी तरफ हिन्दूस्तान के गांव के गांव उजड़ रहे हैं। ब्राज हिन्द्स्तान के गांव का किसान परेशान है। उसका दस गुना लगान बढाया है इस जनता मरकार ने ग्रौर मेरे इलाके में तो 80 फीसदी गांव के लोगों को पकड़ कर तहसीलों मे बन्द किया जा रहा है। उपसभाध्यक्ष महोदय, 12 रुपया गन्ने का दाम तय किया ग्रीर 5 हपये क्विन्टल पर

गन्ना नही बिक रहा है। स्राज पश्चिमी उत्तर प्रदेश में गन्ने के खेतों में स्नागलगायी जा रही है ग्रीर लोग कहते हैं कि -- बोलो बेटा चरण सिंह की जय, गन्ना बिक रहा पौने छ:। ब्राज किसान के दृश्मन किसानों की रैली करा रहे हैं। हिन्द्स्तान के दुश्मन मैकनामारा के इशारे पर यह सरकार ग्राज योजनायें बना रही है। मैं पूछता हं कि क्यों म्राज हिन्दुस्तान की राजनीति को धोखे की राजनीति बनाया जा रहा है। स्राज पार्टी का नाम जनता है, नाम है किसान रैली लेकिन काम करती है वह पुंजीपतियों का। नाम किमानों का लिया जा रहाहै ग्रौर काम शहर वालों का हो रहा है। जैसे रावण ने सीता का हरण करने के लिये साधु का रूप धारण किया था ग्रौर मीता ठग गयी थी रावण के चक्कर में वैमे ही हिन्दुस्तान के सरमायेदार स्रीर पंजीपति हिन्दुस्तान को नवाह करने वाले ग्रौर हिन्दूस्तान की इस जनता सरकार ने म्राज मपने ऊपर यह जनता पार्टी का मखौटा लगा लिया है। जनसंघ के ग्रटल बिहारी वाजपेयी एच० एम० पटेल ने पहन लिया है बाना जनता पार्टी का स्रौर वे ही गांव के विकास की. ग्रामीण विकास की नयी-नयी योजनायें बना कर हिन्द्स्तान में नया जमाना ला रहे हैं। उ रसभाध्यक्ष महोदय, यह ट्रेन्ड हिन्दुस्तान की राजनीति में बहत खतरनाक ट्रेंड हो रहा है। A very dangerous trend is coming in the politics of this country. जनता पार्टी के उन बहादूर ग्रपील करता हं कि जो ग्रर्थ व्यवस्था हमने बनायी थी उस को चौपट मत करो। Can you think of small-scale industries without heavy industries? Can you think of medium-scale industries without heavy industries? Can you think of village improvement without technological development?

उपसभाध्यक्ष महोदय, बातों का कोई जवाब है। रूरकेला,

भिलाई. दुर्गापुर ग्राज हिन्दुस्तान के श्रौद्योगिक उत्पादन की कहानी कह रहे हैं। रांची ऋ. हैवी इंजीनियरिग ग्रौर त्रिची का हैवी इलेक्ट्रिकल्स हिन्द्स्तान के नये विकास का कहानी कह रहे ह। You cannot separate the industrial development from agricultural development, लेकिन इस परे बजट के ग्रन्दर सरकार का दिष्टिकोण क्या है ? 5 यूनिफार्म एक्साइज इयटी । 5 परसेंट हिन्द्रस्तान की 60 करोड जनता एक्साइज इयटी :नी पडेगी। बिडला साहब को 5 रुपया ग्रौर बिना घर वांले को भी 5 राया, हरिजन को मेरे गांव वाले को भी 5 रुपया ऐक्साइज इयुटी में देना पड़ेगा। टाटा साःव को भी ऐक्साइज इयुटी 5 रुपये ंनी पडेगी और उस गरीब को जिसके प'म रोटी की व्यवस्था नहीं है, सोने की त्यवस्था नहीं है उसे भी उननी ही ऐक्साइज डगटी देनी पडेगी।...

(Interruptions)

डा० रामकृपाल सिंह : माननीय सदस्य को पता है कि ऐक्साइज इयटी किस पर लगती है, शामान पर या आदमी पर?

श्रीकल्पनाथ राय: उपसभाध्यक्ष महोदय, मैं जानता हूं, ऐक्साइज इयुटी सामान पर लगती है। ग्राप कहां के प्राफेसर थे। I am talking of the uniform excise duty on all the materials which will be consumed by all sections in the country. That is the tax proposal by your Mr. Patel-the same tax on the Birlas, the same tax on you and the same tax on the poor people.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): On the goods used by the Birlas.

श्री कल्पनाथ राय : उपसभाध्यक्ष महोदय, यहा तो ऐसी बात है:--

सोचा था. बहार देंखेंगे.

हर कली, बुलबुल का प्यार देखेंगे। लेकिन लगता है ग्रालम ऐसा हम ग्रपना ही मजार देखेंगे।

उपमभाध्यक्ष महोदय, यह बहस बजट पर हो रही है। लेकिन मंत्री जी नहीं

डा० राम कृपाल सिंह: मीजूद हैं।

श्री कल्पनाथ राय: क्यों उन बेचारों को मजबर कर रहे हैं। वह तो मंत्री बन गये है। लेकिन यहां तो एच० एम० पटेल को रहना चाहिए। स्राप भी मंत्री हैं जो कह रहे है कि ऐक्साइज इयुटी क्या होती है।

डा० राम कृपाल सिह: नया कहा जा सकता है कि माननीय सदस्य-सदस्य नहीं है ?

श्री कल्पनाथ राय: ऐसा कह कर ग्रापके साथी मंत्री हंस लेंगे, लेकिन इससे कोई फर्क पड़ने वाला नही है।

श्रीमन्, पांच प्रतिशत टैक्स हिन्द्स्तान की 60 करोड़ को देना पडेगा। त्याग करना पड़ेगा। This Government is a prisoner in the hands of the capitalists. This Government is a prisoner in the hands of multi-nationals. This Government is a prisoner in the hands of the the imperialists, neo-Americans, colonialists and colonialists, who want to destroy the country, who do not want technological development of India.

[श्री कल्पनाथ राय]

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ग्रादरणीय उपमभाध्यक्ष महोदय, यह बुनियादी सवाल है। इसके पीछे कांसिपिरेसी है ग्रमरीका की। रूरलिज्म, गांव का विकास, जनता का विकास ग्रीर गन्ना पांच रूपया क्विंटल। (Interruptions) श्रव मैं नई बातों पर श्रारहा हं।

उपसभाध्यक्ष (श्री श्याम लाल यादव) : कृपया समय का ध्यान रखिये।

**धी कल्पनाथ राय :** उपसभाध्यक्ष महोदय, पिछले साल इस सरकार ने 84 करोड रुपये का डैफिसिट फाइनेंसिंग किया। इस साल इस सरकार ने 974 करोड रुपये का डैफिसिट फाइनेंसिंग किया। दुर्भाग्य है ? कहा जा रहा है कि हम सोना बेचेंगे। हमारे हिन्द्स्तान के खजाने में 500 करोड रुपये का सोना है ग्रीर 500 करोड़ का डैफिसिट फाइनेंसिंग है उसको इससे पूरा करेंगे। मान लीजिए डैफिसिट फाइनेंसिंग में भ्रापने इसको खर्च कर दिया तो ग्रगले साल क्या होगा ? क्यों हिन्द्स्तान की इकानामी को नष्ट करना चाहते हैं? क्यों हिन्द्रस्तान को इकानामिकली बैंत्रप्ट करना चाहते हैं। इसे बेचने के पीछे हिन्द्रस्तान को दिवालिया बनाने की सरकार की साजिश है जो इस सरकार के बजट के माध्यम से किया जा रहा है। महोदय, पिछली सरकार के रिफार्म का क्या हम्रा ? रूरल बैंक्स का ? हिन्दुस्तान की ग्रर्थ व्यवस्था को ठीक करने के लिये 20 सूत्री कार्यक्रम के माध्यम से करोड़ों लोगों के दिल मे ग्राशा का चिराग जला था ग्रौर उन करोड़ों लोगों को कहा गया था कि सदियों से जो कर्जदार थे उनका कर्ज खत्म ग्रौर जमीन पर मकान बनाने के लिये बैंक्स से सस्ती दर पर यानी

चार परसेंट पर गरीबों को कर्जा देने के लिये कहा गया, लेकिन ग्रब उन रूरल बक्स की कोई चर्चा नहीं की गई। क्यों? क्योंकि ग्राप हिन्दुस्तान की ग्रर्थं व्यवस्था को ठीक नहीं करना चाहते।

उपसभाध्यक्ष जी, ग्राज कौन लोग सत्ता में है यह ग्रापको पता है। को राष्ट्रीयकरण का विरोध करने वाले जनघाती, राष्ट्रघाती, हिन्दुस्तान की जनता के दश्मन ग्राज हिन्द्स्तान के मालिक बन बैठे हैं। यह वही मोरारजी भाई हैं जिन्होंने बैंकों के राष्ट्रीयकरण का विरोध किया था। यह वही चौधरी चरण सिंह हैं जिन्होंने बैंकों के राष्ट्रीयकरण का विरोध किया था। यह वही ग्रटल बिहारी वाजपयी हैं, जिन्होने बैंकों के राष्ट्रीयकरण का विरोध किया था। ग्राज यह मालिक दन कर बैठे हैं। जिन बैंकों के माध्यम से हिन्द्स्तान के लाखों गांव में लाखों ट्रक हैं, लाखों नलकूप हैं, लाखों रिक्शाचालकों के पास रिक्शा हैं, ग्रापने इन्ही बैंकों के राष्ट्रीयकरण का विरोध किया था । म्रापको पता है इन्हीं बैंकों के माध्य**म** से लाखों, करोडों गरीब लोगों को घर बनाने के लिये कर्ज मिला, ग्रंपनी खेती को तैयार करने के लिये कर्ज मिला, ग्रपने देश का नव-निर्माण करने के लिये कर्ज मिला। मैं ग्रापसे कहना चाहता हूं कि इन बैकों के माध्यम से सामाजिक उत्पीडन को समाप्त करने के लिये, ग्रार्थिक उत्पीडन को समाप्त करने के लिये 20 सूत्री कार्यक्रम के माध्यम से हिन्दुस्तान की करोड़ों जनता के मन में जो ग्राशा का चिराग जला था. इस सरकार ने उस चिराग को बुझा दिया ग्रामीण विकास का नाम लेकर।

यह एक बुनियादी सवाल है कि हिन्दुस्तान का विकास कैसे होगा। उपसभाध्यक्ष जी, ब्राप गांव के रहने वाले हैं और मैं भी गांव का रहने वाला

हूं। भ्राप खुद भ्रच्छी तरह से जानते हैं कि इस सरकार के पास मार्जिनल फार्मर के लिये कोई ठोस कार्यक्रम नही है। स्माल फार्मर के लिये इस सरकार के पास कोई ठोस कार्यक्रम नहीं है।

ग्रन्तिम बात मैं ग्रौर कहना चाहता हूं कि इस देश में सम जवाद के लिये रोटी, कपडा, मकान, दवा और शिक्षा इन पांच चीजों की जरूरत है। मोटी-मोटी पांच चीजों के ग्रादमी के लिये जरूरी है--रोटी, सब्जी, मुखी रोटी श्रीर रात में सोने के लिये मकान । 60 करोड लोगों के रहने के लिये इस हिन्दुस्तान के दिल्ली शहर में ग्र.वास की समस्या है। बम्बई में श्रावास की समस्या है, कलकत्ता में श्रावास की समस्या है, इलाडाबाद में ग्रावास की समस्या है, गोहाटी मे स्रावास की समस्या है, पटना में स्रावास की समस्या है, गांव में ग्रावास की समस्या है। इस मल्क कम से कम पांच करोड लोग सडक पर, पटरी पर सोते हैं। दिल्ली में एक लाख ग्रादमी स्टेशन पर, बस ग्रहों पर सोते हैं। यह हमारी राजधानी है। यह हमारे देश का प्रजातंत्र है। कहते हैं लोकतंत्र श्राया है। मैं पूछनः चाहता हं कि किस के लिये प्रजातंत्र शाया है? स्मगलर्स के लिये प्रजातंत्र पाया है। जमाखोरों के लिये प्रजातंत्र ग्राया है। लोकतंत्र का नाम लेने वालों तुम ग्राजादी लाये हो जमाखोरों के लिये, तुम ग्राजादी लाए हो चोरबाजारी करने वालों के लिये, त्म श्राजादी लाए हो स्मगलिंग करने वालों के लिये, तुम ग्राजादी लाए हो मारकाट, खून, कत्ल करने वालों के लिये, त्म ग्राजादी लाए हो ट्रेनों में तोड़-फोड़ करने वालों के लिये, तुम ग्राजादी लाए हो बस लुढने वालों के लिये, तूम म्राजादी लाए हो मूल्क को तबाह करने वालों के लिये, तुम ग्राजादी लाए हो ग्रसामाजिक तत्वों के लिए तुम ग्राजादी लाए हो,

बिखया, हाजी मस्तान के लिये। जो भ्राजादी का नाम लेकर हिन्दुस्तान को लूट रहे हैं, वे जनता पार्टी के मालिक बने हुए हैं। जमाखोरी, रिश्वतखोरी, भ्रष्टाचार, पापाचार, भ्रनाचार, लूट लगातार बढ़ती जा रही है। भ्राप उनके लिए भ्राजादी लाये हैं।

उपसभाष्यक्ष (श्री श्याम लाल यादव)ः ग्रव ग्राप समाप्त करिये।

श्री कल्पनाथ राय: मैं ग्रन्तिम बात कह रहा हूं। हाउसिंग के लिये इस बजट में कोई प्रावधान नहीं किया गया है। इस मृत्क की पांच करोड़ जनता के रहने के लिये मकान की कोई व्यवस्था नहीं की गई। गांव में रहने वाले लोगों के लिये मकान की कोई व्यवस्था नहीं की गई। शहरों में रहने वाले लोगों के लिये मकान की कोई व्यवस्था नहीं की गई। छोटे कर्मचारियों के लिये मकान की कोई व्यवस्था नहीं की गई। बैंक के कर्मचारियों के लिये कोई मकान की व्यवस्था नहीं की गई। करोडों. लाखों कर्मचारियों को जिनको पांच सौ रुपये तनख्वाह मिलती है, उन्हें दिल्ली में छः सौ रुपये किराये के देने पड़ते है। इस दिल्ली के ग्रन्दर ग्रापके पास कर्मचारी मिले होंगे, जिन्होंने यह कहा होगा कि हमारी पांच सौ रुपये तनख्वाह है, मगर हमें छः सौ रुपये किराये के देने पड़ते हैं। यह रुपए देना हमारे लिये म्श्किल है। बताइये हम कहां रहें।

उपसभाध्यक्ष महो दय, हमारे देश में आवास की इतनी बड़ी समस्या है कि उसकी तरफ तुरन्त ध्यान देने की आवश्यकता है। जिस देश में बिना आवास के रहने वालों की इतनी बड़ी संख्या हो और जिस देश में आवास का इतना बड़ा संकट हो कि उतना बड़" संकट और किसी भी देश में न हो, उस सरकार के बित्त

## श्री कल्प न थ रायो

Budget (General)

मती ग्रावास के सम्बन्ध में बजट में कोई व्यवस्था न करें, यह बड़ा हास्यास्पद लगता है। मैं स्पाट रूप से कहना चाहता हं कि हाउसिंग के लिए इस बजट में कोई व्यवस्था नहीं की गई है। यह सरकार पुंजीपतियों की सरकार है। यह सरकार श्रमेरिका के इशारों पर चल कर हिन्दुस्तान को केवल एक एग्रीकल्चरल कन्ट्री बना कर रखना चाहती है। यह सरकार इस देश में सोफिस्टिकेटड टेक्नोलाजी का विकास नहीं होने देना चाहती है। यह सरकार हिन्द्स्तान को अमेरिका और दुनिया के साम्प्राज्यवादी मुल्कों के लिये एक मार्किट के रूप में रखना चाहती है। यह सरकार प्राइवेट सेक्टर की समर्थक है, मल्टी नेशनल कम्पनीज की समर्थक है। भ्राज हमारे देश में यह स्थिति हो गई है कि दुनिया के साम्राज्यवादी ग्रौर हिन्द्स्तान के पूंजीपति इकट्ठा होकर हिन्द्स्तान की म्रर्थ व्यवस्था पर कब्जा करना चाहते हैं। यह सरकार नेहरू की वैज्ञानिक प्लानिग ग्रौर ग्राधिक नीति को उल्टा करके लैजज फैयर की नीति पर चलना चाहती है। यह सरकार इस देश की करोडों-करोड़ गरीब जनता की दुश्मन है। यह सरकार समाजवाद श्रीर लोकतंत्र की दृश्मन है श्रीर इसकी नीतियां इस मुल्क को बरबाद करने वाली है। मैं ग्राज इस सदन के माध्यम से इस देश की करोड़ जनता का ग्रावाह्न करता हूं कि श्री नेहरू ग्रौर श्रीमती गांधी की नीतियों का विरोध करने वाली इस सरकार को तरन्त उल्टा दिया जाये और इस देश में एक ऐसी शक्तिशाली, समाजवादी श्रौर मल्क को सेक्लेरिज्म तथा डेमोक्रेसी के रास्ते पर ले जाने वाली सरकार की स्थापना की जाये जो इस देश को एक शक्तिशाली राष्ट्र के रूप में ग्रीर एक वैज्ञानिक राष्ट्र के रूप में तथा एशिया ग्रौर ग्रफीका के देशों के नेता के रूप में प्रस्तुत कर सके।

SHRI V. P. MUNUSAMY (Pondicherry): Mr. Vice-Chairman, Sir, this is my maiden speech in this House and therefore, apart from commenting on the General Budget I would like to say a few words about the Union Territory of Pondicherry from where I represent in Rajya Sabha. Sir, I would not take more than fifteen minutes and I hope the hon. Members will listen to my speech without any intervention.

Sir, I am representing Pondicherry, a place that reminds the French domination in India, and to the world. the French Revolution which is, perhaps, the fore-runner of all the revolutions in the world. To India, Pondicherry has been a spring-board in the fight against the British imperialism. It also provided asylum to the great patriot and philosopher, Shri Auroand the great poet who had sown the seeds of freedom and equality among the Tamil speaking people, Shri Bharati. Above all, Pondicherry is the birthplace of the revolutionary and modern poet, Shri Bharathidasan. Even today Pondicherry retains its unique feature in selecting a Harijan for the first time to represent its people in Rajya Sabha. It really provides an actual example of the firm conviction of our great leader, the Chief Minister of Tamil Nadu, hon. Shri M. G. Ramachandran, whose interest in the welfare of Harijans adivasis and other weaker sections remains upper-most.

Sir, coming to the Budget, I would like to say that the Budget presented by the Finance Minister displays incorrigible faith in applying traditional and worn-out remedies to modern problems. The approach is naive and contents of the unintelligent.  $\mathsf{The}$ Budget and the taxation proposals are anti-poor and pro-rich. In a country where medium and large farmers constitute only 15.2 per cent of the total population of farmers, but own 60.6 ped cent of the area cultivated, and where 51.4 per cent of the national income is from agriculture, the inabi-

lity and unwilligness of the Government to tax the rich farmers who constitute the vester interests in the rural economy is a significant failure of this Budget.

The illiterate but intelligent masses are interested in and they have opted for radical changes both in the political and economic spheres but the Budget formulate t by the intelligent. sia and the burea cracy is found to be change-resistant Budget. The Budget has provided for disincentives to save by reaucing the rates of interest deposits. Crores of depositors have been affected and only a few hundred industrialists and businessmen belonging to the private enterprise will be benefited. It is a tragedy that the Government aspires for creating more savings and capital formation by reducing the interest rates on deposits whereas in countries like South Korea, which ha registered remarkeconomic growth rates, the interest rates on deposits range from 20 to 24 per cent. This shows that the Government is interested only in encouraging extravagant and conspicuous expenditure by the private sector, which is completely irresponsible to its social responsibilities. It would have been more intelligent and profitable if the inte est rates on deposits had been raised so that public savings could help the growth of the public sector instead of relaying upon inefficient private sector.

Any Budget which consists of tax proposals relating to indirect taxation is certainly anti-people and anti-democratic and this Budget of the Janata Government is the master example of such a Budget

The approach putlined in the Budget to promote rural development is also a defective one and it is an approach which was tried and which failed the country during the past two decades. There is no progressive element in the approach to rural development even though the Government claims that it is giving top priority to rural development. Perhaps the Government really feel that rural development really feel that rural development.

lopment, according to it, is the development of rich, farmers, who are supporting it in this country.

With these words, Sir, I condemn this Budget which is presented by the Janata Government.

As I pointed out to you earlier, would like to express my views on the Union territory of Pondicherry. As a representative of the depressed classes community and true follower of our great leader Thiru M. Ramachandran it is my primary duty to highlight the socio-economic situation of the long-neglected people of this country. Even though India has won freedom, the promises of our national leaders still remain only on paper. We have no foreigners to blame and the invisible grip of vested interests appears to be more pernicious than the British.

As regards Pondicherry, I may say that prior to the transfer of power from the French Government, Harijans were occupying the highest positions in the Army as well as in the Civil Services. What is the position in respect of Civil Services after transfer of power. It is really a pathetic one. I feel ashamed of expressing in this august House that out of nearly 50 officers working in the P.C.S. cadre, which is the highest cadre in the State Service, there is not even a single Harijan now. That does not mean that there is no qualified hand available from the Harijan community. There are. But unfortuna tely the legitimate claims of the Harijans are deliberately neglected in all respects by the Administrative bureaucracy in Pondicherry State.

Similarly, Sir, in the case of promotions to the posts of Executive Engineers from the posts of Assistant Engineers, the orders of reservation have been thrown to the winds by the Government. These are only a few examples of promises and assurances of the Government of India who are the custodians of the constitutional rights of the weaker sections in our society.

[Shri V. P. Munisamy]

Leaving aside the service conditions, the poor and the weak are being strangulated to the level of starvation and death. The rural economy has been completely shattered with no alternative and no hope for the future.

The so-called science and technology have only created pockets of affluent and draw all the resources with benefit flowing from it to the rural people. In this process, the weakest is the most oppressed one and atrocities by these affluent sections grow day by day in size and frequency supported by accumulation of wealth and concentration of power, political, economic and administrative. Obviously, the tempo of these atrocities has increased by the inhuman and untold miseries of these people, particularly parts of the in northern where burning alive has become a regular feature. Cutting the hand, moving of an eye of a woman become the right and privilege of the high-class in society. Belchis are very common nowdays. All these happen in the very State where a prominent Harijan leader and Lok Nayak Jayaprakash Narayan come from.

Pondicherry is no exception to such atrocities. Pondicherry also had share in evicting 72 Harijan agricultural tenants from the lands they were cultivating for years together in village called T. N. Palayam on a flimsy ground. In another village called Puranasinga-Palayam, the entire Harijan families numbering more than 90 migrated from their own village due to the torture and atrocities committed on them only last month the dominent caste and they have not returned to the village till today.

All these happen in a situation where democracy is fully restored and the individual rights and privileges in the name of safeguarding are respected and honoured. When we shout at the top of our voice in the international forum about the atrocities and inequalities elsewhere, we should be equally conscious of what is happening in India, where the human beings

are treated like wild animals, where women's honour and dignity is treated with scant respect, where there is no equality even at the burial and cremation grounds. All these things happen because a man was born in a particular community, which is not of his choice.

My humble submission to the present Government is to make as much promise as they could fulfil and to make as much claim as is due to them. A sincerity of heart and commitment to action and concern for others, particularly the weak and the needy are a few things which the Government is capable of ensuring. My appeal to ail my colleagues in this House and to the people of this country is that at least we should mean what we say and in this respect, the weaker should receive the consideration and sympathy. Our educational institutions should really educate the people to change their heart and attitude that every human being should treated as a human being.

Before I conclude my speech, I would like to submit that the Union Territory of Pondicherry has been long neglected. The people there want a university and an airport to be established. Pondicherry State is gaining international importance, because of Aurovil, the interational city coming up and I hope the Government of India will come forward to set up a university and also establish an airport at the earliest opportunity.

Thank you all.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Dr. V. P. Dutt—not here. Shri Tilak—not here. Shri Kali Mukherjee—not here. Shri Parashar—not here. Shri Hashmi—not here. Shri Prem Manohar—not here. Dr. Siddhu—not here. Yes, Mr. Syed Nizam-ud-Din.

SHRI SYED NIZAM-UD-DIN (Jammu and Kashmir): Mr. Vice-Chairman, Sir, I have had the opportunity of hearing Prof. Ranga who is a learned person and who has been

advocating the cause of the rural areas for a pretty long time, Then, I heard another member, Mr. Kalp Nath Rai. He was very sentimental and vocal about certain matters.

Sir, I, personally, may not be in favour of the Budget proposals, in regard to the fund; which have been earmarked for ru al upliftment. But nobody can deny he fact that, for the first time, this Budget has drawn the attention of this country to the plight of the people living in the rural areas. This was very much evident in this House also. All the speakers, to whichever Party they belonged, whatever their ideologies and their commitments were, have spoker in favour of rural upliftment.

Sir, nobody can leny that this country, during the last 30 years, has made progress and has been progressing. It is going step by step towards economic development. There have been great advances made in the economic development of this country. Nobody can deny this fact. Large-scale industries are very important. Establishment of large-sca e industries is very important for this country. We cannot without a public sector. In opinion, the improvement and development of the public sector is much more important than the imand the development provement sector. Keeping private in view the backward economic condition in ertain parts of the country, we cannot deny the important role of the public sector. There has been an increase in the national income. There has been some growth in the economy. But one thing everybody realises is that the growth and the development has been concentrated in certain areas, in the hands of certain individuals and in certain sectors. Therefore, the actual strategy of the Budget and the actual strategy of the economists in this country should be to see which are the sectors and which are the areas and which are the communities which have been callously neglected curing the last years. May be, it was because of some undue emphasis on a particular sec-

tor that another sector got neglected. May be, it was because of some ideologies. Mr. Ranga was saying that he is not going to speak on ideologies. But when he actually spoke, he was himself speaking about some ideologies. He was speaking on the ideology of laissez faire, the ideology of the private sector, the ideology of the rural peasantry and so on. Therefore, would say that we should not get lost in ideologies. There are certain practical problems in this country. problems are not peculiar to our countrv alone. These problems are faced by every developing country, It may because of some reasons or it may be because of certain historical facts. But the fact remains that the rural population is very poor. It is a recognised fact that the people in the rural areas are very poor. They are engaged in agriculture and certain other allicd occupations.

I would say that this Budget has not taken a very bold step. This may be a good beginning. But this is not a beginning. What we expected bold the Janata Government, from something different. What have they provided for the rural sector? Of course, they have started to do something in this respect. They have provided increased allocations, more allocations in every respect than were provided in the Budget proposals last year. This year, we will be having more funds for rural roads. We will be having more funds for provision of drinking water in the rural areas. We will be having more funds for rural electrification. I do not derive satisfaction from this. What I want to make clear is that it is very important that we must know what the maladies of the economy of this country are. It is not that the country does not have enough income. The difficulty is, there is no proper distribution. The wealth is concentrated in a few hands. There is a large bulk of population, more than 50 per cent, in this country which lives below the poverty line and I am hundred cent sure that 99.5 per cent of these people who are living below the po[Shri Syed Nizam-Ud-Din.]

verty line are either residing in villages or have come from the villages to the towns to find jobs.

Sir, Prof. Ranga has said that the present Government is doing all this in vengeance. I wish the present Government should have done in vengeance and should have given full direction to the economy towards upliftment of the rural people. There should be no objection to it, because know what the plight of the people who live in rural areas is. Then again something was said about the people living in the rural areas, who are rich peasants than other people. Even then if you compare the rural economy as a whole, you must not confuse issues. There may be some rich people, rich peasantry. Again an issue was raised with regard to the economic holding. Sir, I do not hold the view that there should be no distribution of land because we will have to take into count the manland ratio in this country. But there is no other alternative but to distribute land among people who are landless people, who have no land to construct even their own houses. Therefore, land reforms and land distribution are very important. Sir, what I am actually submitting is that there are certain sectors, certain areas and certain communities in this country which deserve preferential treatment, not to the neglect of other people but because they have so far been neglected. Therefore, preferential treatment is very much essential.

Sir, I draw your attention to the fact that this country has hilly areas. This country has rural areas and this country has certain communities who are backward, educationally, socially and otherwise. Therefore, I would like to submit through you, Sir, to the Government that they have not taken note of these facts. They do not make any mention of the development of hilly areas. I come from a State

which is also a hilly area and if we compare the I per capita income at the national level, it is much more higher than what the per capita income in my State is. So is the case with all the hilly States. Hilly States have their own problems, the problem of transport, the problem of their own industry. The people living in hilly areas are mostly forest labourers and the forest labourers have their own problems different from that of the labourers working in other industries. Therefore, these things must be kept in mind.

The present Budget, what I expected, should have done much more for those people living in those areas and again for those people who are called tribals and backward people. But I am not satisfied with what has been done. It may be said that this is only the second budget of the present Janata Government. That is true. Within one year's time no miracle could be done. But at the same time 6 P.M.

the Government must keep in mind that one-fifth of the life of the Government is also over. The present Government had come to power at a historic juncture amidst slogans of total revolution and other things. Therefore, we expected much more from the present Government. I am highly thankful to the Government at least for drawing the attention of his country towards the problems of the rural people.

Secondly, as I have already said, there are certain communities which deserve special treatment. I belong to a community which is the largest minority in this country. I do not claim that exclusive attention should be given to this minority alone. But this minority comprises 1 12th of the total population of this country. I do not blame the present Government because they have not created problems for this community. But this munity has been living in perpetual fear for the last 30 years-dismal and disappointed.

श्री रामानन्द यादव: पहले भी यह ज्ञान ग्राया था या नतीं?

†[श्री संयद निजःमुद्दीन): तब भी स्रायाथा।]

I had spoken about this. I say this is not a problem c eated by the present Government. I say this is a problem inherited by the present Government. For the las 30 years, there has been total, callous negligence on the part of the Government. There has been a ubstantial decline in the share of this community in the services. It is not the making of yesterday; it is the making of the last 30 years. They are not in the IAS cadre. Out of abou 9,400 clerks, only 26 belong to this community. Why should you feel irritated about this matter? It is a proolem inherited by this Government. I cannot blame Mr. H. M. Patel that he has this. All those people who were ruling this country for the last 30 years have done this. Therefore, there is nothing to feel irri ated about. (Interruption) I do not know what is there to be irritated about. I stating facts. Of the 9,400 clerks, there are only 26 who belong to the Muslim community. There are IAS officers and the percentage of Muslims in that cadre i; very low. Candidates are availab e. I do not say that they are being discriminated against at the Public Service Commission level. But we have to see what is the basic problem. Was this the condition before partition also? When India was not divided, what was the ratio of Muslims in the services? I do not mean to say that service is the only panacea for the Muslims in this But because the Governcountry. ment is directly dealing with matter, therefore we would like that the Government should give due attention to this problem. I will plead

that even if there has to be a constitutional amendment for reservation, heavens are not going to fall if we do that. If we feel that there is really some difficulty with a particular community which constitutes about 1/12th of the total population of the country, we should do that. Sir, they are not properly represented in Parliament. By 'properly' I mean to the extent they should have been represented in Parliament. There are about 29 Muslim MPs in the Lok Sabha while their due share at least must be 55. they are not duly represented. I did not want to come to this; but because of an interruption from that side, I have to say this. They are not properly represented in the legislatures. They are not properly represented in the local bodies. What wrong will be done even if a constitutional amendment it made? May be, it is communal in nature and not desirable that way. But practically there is no other way

Sir, I wanted to make some more submissions with regard  $t_0$  the Budget, but at this late hour I do not want to...

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): You may kindly take a few minutes more and conclude because the list is very long and tomorrow is the last day. So you take a few more minutes and finish it.

SHRI SYED NIZAM-UD-DIN: I was submitting through you, that this community deserves urgent, immediate and proper attention. I do not say it deserves exclusive attention. If we keep such a large bulk of our population economically backward and unattended that will not help this country. This country cannot progress unless 12 crores of people living in this country become equal shareholders in the benefits of the economic development of this country. We are the second largest Muslim population of the world. Also, they are hardworking people but they are back-

<sup>†[ ]</sup> Devnagari transliteration.

[Shri Syed Nizam-Ud-Din.]

ward. If we cannot do something in the name of Muslims we should do it in the name of backward people. They are weavers. They are agriculturists. I have travelled in Western U.P. where they are slightly economically better off but they are educationally backward. No effort is being made to bring them up for modern education with the result that they are nowhere in services.

I appreciate the Budget proposals with regard to agriculture. I really appreciate the Government effort for the uplift of the rural areas. I really appreciate the Government's proposals with regard to the uplift of the common man. At the same time I do not appreciate the policy about tax structure. I do not find rationalisation there. I, therefore, hope that hon'ble Finance Minister will have a second look upon the tax structure be-, fore he passes the Finance Bill. It is a fact that 5 per cent, increase in excise duty is going to hit everybody in this country, rich and poor alike. But the rich can bear it while the poor cannot bear it. The poor man who needs only few consumer goods is also required to contribute towards this excise duty.

Thirdly, unless the Minister really realises the problem of the agriculturist he would have no relief. He has to appreciate what the agriculturist gets for his produce. The ironv is that somebody else fixes the prices. I mean the Agricultural Prices Commission. Is there any relevance between the prices fixed by the Agricultural Prices Commission with regard to the inputs and the labour put in by the agriculturist? It is true that this year sugarcane was sold at a very low Therefore can we expect the price. agriculturist to produce the quantity of sugar next year? Since we did not pay him properly for pulses he shifted from pulses to wheat.

There is then the problem of marketing of agricultural products be-

cause the product comes at a when it is in bulk and the law of supply and demand works. It works against the interest of the agricultu-That thing we must keep in mind. The Government must come forward to look after the interest of the agriculturists in this country. It cannot be that the prices of sugarcane will remain the same throughout the year and the agriculturist will get much less for his production of cane. So these are the main problems. Unless we translate our policies into real action, merely programmes and policies will not help the agriculturist in this country. We must translate those into action and to translate those into action we must know what are his real problems. The real problem is of minor irrigation. We have laid some emphasis this time on the irrigation problem, but the main problem is that of minor irrigation where smaller sums will be invested and the gestation period also will not be that long. That will also help the agriculturist and there will be some relief for him. What is to be done? It is the conservation and storage of rain water in this country; it is the exploitation of underground water; it is construction of channels for providing proper irrigation facilities.

Sir, so long as the agriculturist is wholly dependent upon the monsoon, his economic lot is not going to be better off. He must be secure about his crops and he must be secure about whatever labour he puts in. Therefore, it is only necessary that he gets water at the proper time and in proper quantity. We should also try to solve other problems like provision of fertilizers electrification in the rural areas and so on and then only can we talk of small-scale industries and village industries The main industry of this country is agriculture and it is only after it that the other industries come.

Thirdly, Sir. this Government has been talking about Mahatma Gandhi's policies. Whether one agrees with the

economic policies of Mahatmaji not-that apar-nobody can deny the merits of M. hatmaji's plea for de\_ centralisation. Cur main problem is that planning takes place at the high est strata of this country. The Plan is framed in De hi and therefore they do not know what is the difference between minor rrigation projects and major irrigation projects, how much a minor irrigation project will help farmer and so on. Therefore, decentralisation is very essential. Planning must start at the block and district levels because a planning body sitting at the district headquarters er block headquarters can also understand what are the real problems

and what are the remedies to be sugrested.

Sir, with these words I thank you for the time you have given me to speak on the Budget.

उपसभाध्यक्ष (श्री श्वाम ल ल यादव) : अब सदन की कार्यवाई कल 11 बजे तक के लिये स्थगित की जाती है।

The House then adjourned at thirteen minutes past six of the clock till eleven of the clock on Thursday, the 16th March 1978.